



## KERALA STATE ELECTRICITY BOARD LIMITED

*Incorporated under the Companies Act, 1956*

*Corporate identity Number: U40100KL201 ISGC0272424*

*Regd Office: VidyuthiBhavanam, Pattom, Thiruvananthapuram – 695004*

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KSEB/TRAC/CG/Draft Regulations/CERC Regulations/2019-20/636

05-2-2020

**To**

**The Bench Officer,  
Central Electricity Regulatory Commission,  
Chanderlok Building, Janpath Marg,  
New Delhi.**

Sir,

Sub: Draft Central Electricity Regulatory Commission(Sharing of Inter-State Transmission Charges and Losses) Regulations, 2019– Additional submission –reg:

Ref: 1. Notification No.L-1/250/2019/CERC Dated: 31st October 2019 of CERC.

2. Initial submission of KSEBL on 31-12-2019.

3. Additional Submission of KSEBL on 29-1-2020.

4. Public Hearing held on 29-1-2020.

Kind attention of the Hon'ble Commission is invited to the draft Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2019. KSEBL has filed its initial comments on the draft regulation on 31-12-2019. Hon'ble Commission had conducted public hearing on the draft Regulation on 29-1-2020. KSEBL had presented its views before Hon'ble Commission in the public hearing and has submitted its additional submission on the draft Regulation during the hearing. During the hearing Hon'ble Commission allowed time till 5-2-2020 for filing any further additional submission based on the deliberations during the hearing. KSEBL express its gratitude for allowing the same. Following are additionally submitted based on the deliberations during the hearing.

1. In the hearing, Hon'ble Commission observed that the transmission systems presently unutilized were created as per the demand projection by the State utilities and not based on the LTA of IPPs. KSEBL had submitted during the hearing itself that records available indicate otherwise and had requested liberty to submit documents proving that the transmission systems created are as part of the LTA request of IPPs.

- a) As per the CERC(Grant of Connectivity, Long Term and Medium Term open access) Regulations, 2009 and the previous Regulation issued in 2004, On receipt of a LTA application, the nodal agency i.e. CTU shall, in consultation and through coordination with other agencies involved in inter-State transmission system to be used, including State Transmission Utility, if the State network is likely to be used, process the application and carry out the necessary system studies as expeditiously as possible so as to ensure that the decision to grant long-term access is arrived at within the timeframe specified in regulation. Based on the system studies, the nodal agency shall specify the inter-State transmission system that would be required to give long-term access. In case augmentation to the existing inter-State transmission system is required, the same will be intimated to the applicant.
- b) In accordance with the above, CTU has been conducting meeting of constituents and IPPs since 2009. Separate meetings are conducted under each region and if the transmission system involves more than 1 region, then the meetings are conducted by involving the constituents of all the regions involved.
- c) CTU has so far conducted 39 meetings in SR, 44 meetings in WR, 36 meetings in ER/NER and 37 meetings in NR.
- d) The applications received by CTU for grant of LTA are processed by CTU in consultation with MoP, CEA, POSOCO, stakeholders including the LTA applicants in the said meeting.
- e) The proposals are discussed in the said meetings and the need for system augmentation with the proposed LTA is analyzed. The transmission system required for the LTA applications are evolved based on the load flow studies and phased corresponding to quantum of generation actually getting materialized in the area. The minutes of some of such meetings are enclosed as **Annexure**.
- f) The Minutes for 11th Meeting of Southern Region constituents regarding Long Term Access and Connectivity Applications of Southern Region held on 16 November, 2010 at NRPC, Katwaria Sarai, New Delhi is extracted below for ready reference of Hon'ble Commission. The LTA of generation developers in Vemagiri area, AP and projects located in Nagapattinam/Cuddalore area were processed in the said meeting and the common transmission system evolved for the evacuation of power from the generation developers in Vemagiri area and projects located in Nagapattinam/Cuddalore area as per the decision in the said meeting are extracted below.

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*The transmission system for Connectivity was discussed and finalised in the 10th meeting of SR Constituents regarding Connectivity applications in SR held on 10th August 2010. During the meeting, while finalising the transmission system for Connectivity the generation developers were advised to apply for LTA to evolve the common transmission system.*

.....

**Common Transmission System for projects located in Vemagiri area:**

- (i) Establishment of 765/400kV GIS Pooling station at Vemagiri with 4x1500 MVA transformer with sectionalisation arrangement to control short circuit MVA
- (ii) LILO of Gazuwaka – Vijayawada 400kV S/c line at Vemagiri Pooling Station for initial integration with SR grid and which later shall be bypassed
- (iii) Establishment of 765/400kV GIS Pooling station at Khammam & Hyderabad with 2x1500 MVA transformers each
- (iv) Hyderabad 765/400 kV S/s – Hyderabad (existing) 400 kV D/c (quad) line
- (v) Khammam 765/400 kV S/s – Khammam (existing) 400 kV D/c (quad) line
- (vi) Vemagiri Pooling Station – Khammam 2x765kV D/c line
- (vii) Khammam – Hyderabad 2x765 kV D/c line (viii) Hyderabad – Wardha 765 kV D/c line
- (viii) Wardha – Jabalpur Pooling station 765 kV D/c
- (ix) Beyond Jabalpur Pooling Station the transmission system will be provided integrating with the proposed High Capacity Power Transmission Corridor – IX i.e. Jabalpur Pooling Station – Orai – Bulandshahr 765 kV S/c depending upon the inter-regional power transfer.....

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**Common Transmission System for projects located in Nagapattinam/Cuddalore area:**

- (i) New 765/400kV Pooling station at Nagapattinam (GIS) with 4x1500 MVA transformers
- (ii) Nagapattinam Pooling Station – Salem 765kV D/c line
- (iii) Salem – Madhugiri 765 kV S/c line – 2
- (iv) Madhugiri – Narendra 765kV D/c line Minutes of 11th Meeting of SR constituents regarding LTA and Connectivity applications
- (v) Narendra – Kolhapur 765kV D/c line
- (vi) Kolhapur – Padghe 765 kV D/c one circuit via Pune
- (vii) New 765/400kV Pooling station each at Narendra (GIS) and Kolhapur with 2x1500 MVA transformers
- (viii) Provision of 2x1500 MVA, 765/400 kV transformers each at Madhugiri and Salem
- (ix) LILO of both circuits of Kolhapur – Mapusa 400 kV D/c line at Kolhapur 765/400 kV Ss
- (x) Charging of Salem – Madhugiri 765 kV S/c line – 1 (planned with Tuticorin LTOA projects) at its rated voltage
- (xi) LILO of Neyveli – Trichy 400kV S/c line at Nagapattinam Pooling Station for interim arrangement which later shall be bypassed
- (xii) 400 kV interconnection between Narendra (existing) and Narendra 765/400 kV GIS Ss

.....”

- g) On examination of the discussions and decisions in the above meeting it is evident that transmission systems are created as part of evacuation of power from generation projects based on LTA(target region LTA as well as LTA with PPAs) and not as per the demand projected by DICs.

- h) It is also pertinent to note that all the nine High Capacity corridors were created purely as part of associated transmission system for evacuation of around 41,000 power from generation projects, and 50% of the same is underutilized. In the draft Regulations notified by Hon'ble Commission as well as in the Bakshi Committee report it was clearly specified that the main reason for underutilization is the Relinquishment of LTA by generators for whom nine high capacity transmission corridors were planned and constructed.
- i) Nine numbers of High Capacity Power Transmission Corridors (HCPTCs) were evolved to meet bulk power evacuation requirement of 48 numbers of IPPs in Chhattisgarh, Odisha, Madhya Pradesh, Sikkim, Jharkhand, Tamil Nadu and Andhra Pradesh at an estimated cost of about Rs. 58,061 Cr. These high capacity corridors were evolved based on the LTA applications of 48 numbers of IPPs. Hon'ble Commission vide order dated 31-5-2010 in Petition No.233/2009 had granted regulatory approval for these high capacity corridors. During the hearing of the said petition, PGCIL had submitted before Hon'ble Commission that the Nine High Capacity Power Transmission Corridors proposed to be constructed were for evacuating power from the IPPs in various parts of the country. Hon'ble Commission in the said order had directed PGCIL to seek the information regarding the progress of the power projects from the developers, prioritize the HCPTCs depending upon the expected commissioning of the related generation projects and likelihood of the utilization of the transmission system on the commissioning of generation.
- j) In the Bakshi committee report also it has been specifically made clear that the High Capacity corridors are created for evacuation of power from IPPs based on their LTA. Some of the relevant portions of the report of the Committee is extracted below.

*"4.8.10 Facilitates Development of High Capacity Corridors: High Capacity Corridors have been planned for evacuation of generation from large generation complexes to load centres. These generation complexes are mostly merchant power stations with unidentified beneficiaries. It would have been extremely difficult to arrive on consensus for sharing of transmission charges and development of transmission system under postage stamp method. Sharing of transmission charges under PoC mechanism does not require identification of beneficiaries at the time of transmission planning since all the charges are being pooled and shared based on the utilisation of the ISTS network by each agent. This has also improved the efficiency of transmission planning."*

- k) It has been stated in the report that the assets created under HCPTC corridor scheme from 2012-2016 remain underutilized as expected generation capacity of 23000 MW either did not come or not able to sign PPA .
- l) The observation of CEA as recorded in the Bakshi Committee report on HCPTC is submitted below:

*“Underutilized assets of HCPTC corridors: This a major problem area. Due to various reasons many generators relinquished their LTA and line constructed under these schemes are burdening unintended DICs. This problem need to be resolved quickly through planning and regulatory action so that utilization of these lines can be increased and generator for whom it was build are made liable to pay these charges. Till then, a policy based mechanism like debt service through PSDF, return dilution, asset shifting and tariff pooling need to be formulated and these lines can be kept out of POC computation. The charges for the same can be recovered under a separate head and billed under POC mechanism. It is proposed that same may be recovered by raising STOA charges.”*

- m) Thus, it is respectfully submitted that transmission systems during the period are mostly created to meet specific requirements of LTA applicants and not as per the demand projection of DICs.
- n) The transmission system so created as per the LTA are now under-utilized , the reason being purely attributable to the LTA applicants for whom the transmission system is created and therefore its cost has to be borne by such LTA applicants and must not be socialized through ‘Balance Component’ of AC transmission systems.
- o) Accordingly, the Hon’ble Commission may kindly consider the proposal made by KSEBL in its additional submission made on 29-1-2020 to rationally address this vexatious problems, the summary of which is reproduced below for ready reference:
  - i. Following the provisions in the Regulation related to delay in CoD of generating stations in letter and spirit (Detailed under paragraph 5(i)(i) of the submission dated 29-1-2020).
  - ii. Proper mechanism for collecting and adjusting the Relinquishment charges payable by private IPPs who are not using the system, in the transmission charges payable by existing DICs (Detailed under paragraph 5(i)(ii) of the submission dated 29-1-2020).
  - iii. Special tariff for underutilized lines (Detailed under paragraph 5(i)(iii) of the submission dated 29-1-2020).

2. Another matter raised in the hearing is that ‘Point of Connection methodology’ of determination of Transmission charges is not sensitive to distance. In this matter, following are submitted.

a) The Bakshi Committee formed for studying the efficacy of the existing PoC mechanism has concluded that POC has served its purpose as enshrined in Tariff Policy namely sensitive to distance, direction and quantum of flow. The relevant portion of the report of the Committee is extracted below:

***“4.2 PoC Framework – Sensitive to Distance & Direction and related to Quantum ofFlow***

*4.2.1 The detailed legal framework and concept of distance, direction and quantum of flow has been conceptualised in the Regulations and detailed in chapter-2 in this report.*

*whether the current mechanism is actually distance, direction and quantum of flow sensitive?*

*4.2.2 To analyse whether the current mechanism is sensitive to distance, direction and quantum of flow, example of three states which are generation intensive are reconsidered viz Himachal Pradesh,*

Tripura and Tamil Nadu. The latest PoC base case for Q3 2018-19 have been considered with YTC under PoC as Rs. 2315 Cr. and LTA/MTOA of 93936 MW. The charges payable under PoC (only the PoC component without considering reliability and HVDC) is compared with uniform rate which would be payable in case transmission charges are shared based on LTA. The charges based on regional postage stamp were payable on the basis of LTA of a State. Since the pool cost of each region as on date is not available due to implementation of PoC Regulations, a uniform rate has been determined considering all India YTC (same as that considered for PoC) divided by All India LTA...

.....  
(a) It can be seen that LTA of Himachal Pradesh is much higher than its ISTS drawal in Quarter 3, 2018-19. The charges are lower under current PoC mechanism since it is consuming most of power from generations located within Himachal or nearby the State.

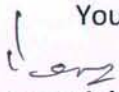
(b) Similar analysis was also carried out for Tamil Nadu and Tripura where similar results are achieved.

(c) **It can be concluded from above that the current mechanism is distance and Quantum sensitive** since Himachal is consuming power from nearby sources and hence power travels less distance. Further its actual ISTS drawal is only 38% of its LTA. Under the present mechanism it is levied charges corresponding to its ISTS drawal only. Hence the mechanism is sensitive to quantum of flow..”

b) Thus, the Committee formed for examining the shortcomings of the present PoC methodology has after a detailed study conclude that the PoC methodology is sensitive to distance.

3. KSEBL humbly submit that the above averments may kindly be taken into record and this submission along with the earlier submissions of KSEBL under reference may kindly be considered while issuing final regulations.

Yours faithfully,

  
**Deputy Chief Engineer (Commercial & Planning)**  
With full powers of Chief Engineer

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# पावर ग्रिड कारपोरेशन ऑफ इंडिया लिमिटेड

(भारत सरकार का उद्यम)

## POWER GRID CORPORATION OF INDIA LIMITED

(A Government of India Enterprise)



पावरग्रिड

केन्द्रीय कार्यालय : "सौदामिनी" प्लॉट सं. 2, सैक्टर-29, गुडगाँव-122 001, हरियाणा  
फोन : 2571700 - 719, फैक्स : 2571760, 2571761 तार 'नेटग्रिड'  
Corporate Office : "Saudamini" Plot No. 2, Sector-29, Gurgaon-122 001. Haryana  
Tel. : 2571700 - 719, Fax : 2571760, 2571761 Gram : 'NATGRID'

संदर्भ संख्या/Ref. Number

Ref. No. : C/ENG/SEF/S/00/LTOA

Date : 01.12.2010

1. <b>Member (PS)</b> Central Electricity Authority Sewa Bhawan, RK Puram New Delhi-110 066.	2. <b>Chief Engineer (SP &amp; PA)</b> Central Electricity Authority Sewa Bhawan, RK Puram New Delhi-110 066.
3. <b>Member Secretary</b> Southern Regional Power Committee 29, Race Course Cross Road Bangalore 560 009.	4. <b>Director (Transmission)</b> Transmission Corp. of Andhra Pradesh Ltd. Vidyut Soudha Hyderabad - 500 082.
5. <b>Member (Transmission)</b> Karnataka State Power Transmission Corp. Ltd. Cauvery Bhawan Bangalore 560 009.	6. <b>Member (Transmission)</b> Kerala State Electricity Board Vidyuthi Bhawanam, Pattom, P.B. No. 1028 Thiruvananthapuram - 695 004.
7. <b>Director (TANTRANSCO)</b> Tamil Nadu electricity Board (TNEB) 6th Floor, Eastern Wing, 800 Anna Salai, Chennai - 600 002.	8. <b>The Superintending Engineer - I</b> First Floor, Electricity Department Gingy Salai, Puducherry - 605 001.
9. <b>Director (Power)</b> Corporate Office, Block - I Neyveli Lignite Corp. Ltd. Neyveli, Tamil Nadu - 607 801.	10. <b>Director (Projects)</b> NTPC Limited NTPC Bhawan, Core-7, Scope Complex Lodhi Road, New Delhi-110 003.

**Sub: 11<sup>th</sup> meeting of Southern Region constituents regarding LTA and Connectivity applications in Southern Region - Minutes of the meeting**

Dear Sir,

Please find enclosed the Minutes of 11<sup>th</sup> meeting of Southern Region constituents regarding LTA and Connectivity applications in Southern Region held on 16.11.2010 at NRPC, New Delhi.

Thanking You,

Yours faithfully

(Y. K. Sehgal)

Executive Director (SEF, CE & IT)

Copy to : ED (Commercial) / ED (SRTS-I & II) / CEO, POSOCO

Encl. : Minutes

पंजीकृत कार्यालय : बी-9, कुतब इंस्टीट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली-110016 दूरभाष : 26560121 फैक्स : 011-26560039 तार 'नेटग्रिड'  
Registered Office : B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi-110016 Tel. : 26560121 Fax : 011-26560039 Gram : 'NATGRID'

स्वहित एवं राष्ट्रहित में ऊर्जा बचाएं  
Save Energy for Benefit of Self and Nation

पावर ग्रिड कारपोरेशन ऑफ इंडिया लिमिटेड  
(भारत सरकार का उद्यम)

POWER GRID CORPORATION OF INDIA LIMITED  
(A Government of India Enterprise)



केन्द्रीय कार्यालय : "सौदामिनी" प्लॉट सं. 2, सैक्टर-29, गुडगाँव-122 001, हरियाणा  
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Tel. : 2571700 - 719, Fax : 2571760, 2571761 Gram : 'NATGRID'

संदर्भ संख्या/Ref. Number

Ref. No. : C/ENG/SEF/S/00/LTOA

Date : 01.12.2010

To

As Per Distribution List

Sub: 11<sup>th</sup> meeting of Southern Region constituents regarding LTA and Connectivity applications -  
Minutes of the meeting

Dear Sir,

Please find enclosed the Minutes of 11<sup>th</sup> meeting of Southern Region constituents regarding LTA and Connectivity applications held on 16.11.2010 at NRPC, New Delhi.

Thanking You,

Yours faithfully

(Y K Sehgal)

Executive Director (SEF, CE & IT)

Encl. : Minutes



List of LTA Applicants

1. Sh. S Vairamani General Manager (O&M) Spectrum Power Generation Limited D No. 8-2-293/A/231, Plot No. 231, 3 <sup>rd</sup> Floor Road No. 36, Jubilee Hills Hyderabad - 500 033.	2. Sh. K S N Murthy Vice President Reliance Infrastructure Limited Camus Capri Apartments, 6-3-1090/A, Raj Bhavan Road, Somajiguda Hyderabad - 500 082.
3. Sh. P M K Gandhi Director – Project Development GVK Gautami Power Limited "Paigah House", 156-159, Sardar Patel Road, Secunderabad - 500 003.	4. Sh. B S Rao General Manager NSL Power Private Limited NSL Icon, Road No. 12, Banjara Hills Hyderabad - 500 034.
5. Sh. G Vijaya Kumar COO (Thermal Projects) PEL Power Limited #8-2-293/82/A/76, Road No. 9A, Jubilee Hills Hyderabad – 500 033.	6. Sh. Haziq Beg Sr. Vice President IL&FS Tamil Nadu Power Company Ltd. C/O IL&FS Energy Development Company Ltd. First Floor, Corporate Tower, Ambience Mall Complex, Ambience Island, NH-8, <u>Gurgaon-122001</u>
7. Sh. M Subramanyam Business Head Sindya Power Generating Co. Pvt. Ltd. 2nd Floor, 77-Potti pati Plaza, Nunganbakkam High Road, Nunganbakkam, <u>Chennai - 600 034.</u>	8. Sh. V Chandramoleeswaran Director Chettinad Power Corporation Private Limited 5th Floor, Rani Seethai Hall Building, 603 Anna Salai, <u>Chennai - 600 006.</u>
9. Mr. S Arounassalame Chief Operating Officer Empee Power & Infrastructure Private Limited "Empee Tower", No. 59, Harris Road, Pudupet <u>Chennai - 600 002.</u>	10. Sh. D Venkatachalam Director Thermal Powertech Corporation India Ltd. 6-3-1090, B-1, TSR Towers, Rajbhavan Road Somajiguda, <u>Hyderabad - 500 082.</u>
11. Sh. M V N Surya Prasad Chief Executive Officer Nelcast Energy Corporation Limited 159, TTK Road, Alwarpet, <u>Chennai - 600 018.</u>	12. Sh. N P Hanagodu Chief Executive Officer Meenakshi Energy Pvt. Ltd. 8-2-418, "Meenakshi House", Road No 7, Banjara Hills, <u>Hyderabad – 500 034.</u>
13. Sh. Ch. Vivekananda Project Manager Andhra Pradesh Power Development Company Ltd Vidyut Soudha, <u>Hyderabad – 500 082.</u>	

List of Connectivity Applicants

1. Sh. R Suresh General Manager Neyveli Lignite Corporation Limited Corporate Office Block-I Neyveli – 607 801.	2. Sh. Abhishek Dubey Sr. Manager (Commercial) Hinduja National Power Corporation Limited HNPCL, Hinduja House, 171 Dr. Annie Besant Road, <u>Mumbai – 400 018.</u>
3. Sh. S Narayanan Managing Director PPN Power Generating Company Private Limited Jhaver Plaza III Floor, 1-A, Nungambakkam High Road, <u>Chennai - 600 034.</u>	4. Sh. Vishwa Nath Mathur Executive Director Shree Renuka Energy Limited 23, Madhuli Apartment, 2 <sup>nd</sup> Floor, Shiv Sagar Estate, Dr. Annie Besant Road, Worli Mumbai – 400 018.
5. Sh. V Chandramoleeswaran Director Chettinad Power Corporation Private Limited 5th Floor, Rani Seethai Hall Building, 603 Anna Salai, <u>Chennai - 600 006.</u>	6. Sh. Sanjay Divakar Joshi Chief Operating Officer Vainateya/Pragdisa Power Private Limited Plot No. 397, Phase-III, Udyog Vihar <u>Gurgaon - 122 016.</u>
7. Sh. Abhijit Sen AGM (PE-Elect) NTPC Limited Engineering Office Complex, A-8A, Sector-24 <u>Noida - 201 301.</u>	8. Mr. S Arounassalame Chief Operating Officer Empee Power & Infrastructure Private Limited "Empee Tower", No. 59, Harris Road, Pudupet <u>Chennai - 600 002.</u>

**Minutes for 11<sup>th</sup> Meeting of Southern Region constituents regarding Long Term Access and Connectivity Applications of Southern Region held on 16 November, 2010 at NRPC, Katwaria Sarai, New Delhi.**

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1. List of Participants is enclosed at **Annexure-I**.
2. Member (Power Systems) welcomed the participants and observed that the agenda for today's meeting includes number of critical issues including transmission system for Gas based IPP projects in Vemagiri area having short gestation period. Therefore, it is important that decisions should be arrived at the earliest to avoid any mismatches between generation and transmission. In this regard, he suggested that if required small study groups may be constituted for in-depth study to arrive at such decisions.
3. Chief Engineer, CEA while welcoming the participants stated that it has been observed a number of applications are being made for connectivity without matching applications for Long-term Access (LTA). He observed that as per the present regulations on LTA/Connectivity the grid strengthening can be taken only for the LTA requests, effectively meaning that the Connectivity applicants shall be leaning entirely on the existing/planned transmission system meant for the Long-term beneficiaries. He said that the present grid does not have any capacity left to accommodate such large number of Connectivity requests. Therefore, it is necessary that the Connectivity may be given to only those applicants who are applying for the LTA also and suggest the Connectivity applicants to apply for LTA as early as possible.

He further stated that the applicants granted Connectivity/LTA must sign BPTA and submit requisite Bank Guarantee in line with the CERC regulations, 2009. Further with regard to the signing of BPTA and submission of Bank guarantee by the applicants granted LTA, Chief Engineer, CEA has mentioned that the LTA applicants may note that the date of commencement of LTA is sacrosanct and the transmission charges will be levied from that date.

4. ED, POWERGRID welcomed applicants of Connectivity/LTA for the meeting. He stated that large number of applications for LTA has been received in the Vemagiri area for substantial gas based capacity addition having very less gestation period. He noted that the grid in the vicinity does not have any capacity left to accommodate such capacity addition therefore it is challenging task to construct transmission system required for the gas based projects in such a less time frame. He cautioned that there shall some period of time when there would be severe transmission constraints for these new generation capacity. He then requested DGM (SEF) POWERGRID to take up agenda. It was informed that the applications for the connectivity/LTA are primarily pertaining to Vemagiri, Nagapattinam/Cuddalore, Krishnapatnam area. Further there are few cases at some other areas of SR also. The applications for connectivity/LTA were taken up area wise as covered in the agenda circulated earlier.
5. **Connectivity/LTA of generation developers in Vemagiri area, AP** – The transmission proposed for the Vemagiri area, AP was presented to the Standing Committee members and applicants. It was informed that following applicants had applied for Connectivity/LTA in Vemagiri area :

Connectivity Applications

Sl. No.	Applicant	Connectivity applied for (MW)	Connectivity required from
1.	Spectrum Power Generation Ltd.	1400	December, 2012
2.	Reliance Infrastructure Limited	2400	September, 2012 / September, 2013
3.	GVK Gautami Power Ltd.	800	September, 2012
4.	GVK Power (Jegurupadu) Pvt. Ltd	800	September, 2012
5.	Rajanagaram Gas Power Pvt. Ltd.	1100	December, 2012
6.	RVK Energy (Rajahmundry) Pvt. Ltd.	360	September, 2011
	<b>Total</b>	<b>6860</b>	

LTA Applications

Sl. No.	Applicant	Installed Capacity (MW)	LTA applied for (MW)	Time Frame	Target Beneficiary Regions		
					SR	WR	NR
1.	Spectrum Power Generation Limited	1400	1350	March, 2013	1120	330	-
2.	Reliance Infrastructure	2400	2200	January, 2012	1500	700	-
3.	GVK Gautami Power Ltd.	800	800	September, 2012	433	100	267
4.	GVK Power (Jegurupadu) Pvt. Ltd	800	800	September, 2012	520	100	180
	<b>Total</b>	<b>5400</b>	<b>5150</b>		<b>3573</b>	<b>1230</b>	<b>447</b>

The transmission system for Connectivity was discussed and finalised in the 10<sup>th</sup> meeting of SR Constituents regarding Connectivity applications in SR held on 10<sup>th</sup> August 2010. During the meeting, while finalising the transmission system for Connectivity the generation developers were advised to apply for LTA to evolve the common transmission system.

Subsequently out of the 6 applicants who applied for Connectivity, 4 nos. applicants have applied for LTA as detailed above.

During the meeting it was informed that as indicated in the agenda the transmission system required for the above LTA applications have been evolved based on the load flow studies and phased corresponding to quantum of generation actually getting materialized in the area. The transmission system was deliberated wherein the representative of APTRANSCO enquired about the integration of Hyderabad 765/400 kV Ss with the existing Hyderabad 400 kV ring. Towards this it was decided the termination of above 400 kV D/c interconnection shall be based on the convenience of load drawl by APTRANSCO and availability of Right-of-way for construction of line. Members agreed to the same.

The status of preparedness of generation projects was assessed wherein the applicants updated status of their respective generation projects and the same is as given below:

Applicant	Land	Fuel	MoE	EPC
Spectrum Power Generation Limited				
Reliance Infrastructure Phase-I (1200 MW)				
GVK Gautami Power Limited				
GVK Power (Jegurupadu) Private Limited				



Available



Not Available

It emerged that the generation projects have made substantial progress for initiating development of transmission system.

It was explained to the IPP applicants that the commissioning schedule of their power plants is too less for construction of dedicated transmission line upto pooling station as well as a transmission system beyond pooling station for further dispersal of power. It was explained that the minimum time line for construction of transmission system is about 9 months for project preparation activities plus CERC time line as specified in the tariff regulations which is of the order of 3 years. Therefore the transmission system for evacuation of power from these projects might be available only by 2013-14.

Accordingly it was decided to grant LTA for above applicants' alongwith the following system for Connectivity and LTA:

**Transmission system for Connectivity:**

(i) Spectrum Power Generation Ltd (1400 MW)

- a. 400 kV quad D/c line to Vemagiri-II pooling station
- b. 125 MVAR Bus Reactor at generation switchyard

(ii) Reliance Infrastructure Ltd (2400 MW)

- a. 2x400 kV quad D/c line to Vemagiri-II pooling station (the two nos. of dedicated lines may be phased matching with the commissioning of the two phases).
- b. 2x125 MVAR Bus Reactor at generation switchyard (the two nos. of 125 MVAR bus reactors may be phased matching with the commissioning of the two phases).

(iii) GVK Gautami Power Ltd (800 MW)

- a. Bus extn of the existing switchyard
- b. 400 kV D/c line to Vemagiri-II pooling station
- c. 80 MVAR Bus Reactor at generation switchyard

(iv) GVK Power (Jegurupadu) Pvt Ltd (800 MW)

- a. Bus extn of the existing switchyard or LILO of one of the existing 400 kV D/c line at new switchyard

- b. 400 kV D/c line to Vemagiri-II pooling station
- c. 80 MVAR Bus Reactor at generation switchyard

Note: (1) The bays, works and bus reactor(s) at the generation switchyard shall be under the scope of generation developers.

(2) The bays and works at the pooling station shall be under the scope of entity developing transmission system for connectivity.

POWERGRID has informed to the applicants the timeline for construction of lines for connectivity shall be 9 months + CERC time line as specified in the tariff regulations, in case if the applicant desires to have connectivity before these time lines then they may construct the connectivity lines by themselves.

**Common Transmission System for projects located in Vemagiri area:**

- (i) Establishment of 765/400kV GIS Pooling station at Vemagiri with 4x1500 MVA transformer with sectionalisation arrangement to control short circuit MVA
- (ii) LILO of Gazuwaka – Vijayawada 400kV S/c line at Vemagiri Pooling Station for initial integration with SR grid and which later shall be bypassed
- (iii) Establishment of 765/400kV GIS Pooling station at Khammam & Hyderabad with 2x1500 MVA transformers each
- (iv) Hyderabad 765/400 kV S/s – Hyderabad (existing) 400 kV D/c (quad) line
- (v) Khammam 765/400 kV S/s – Khammam (existing) 400 kV D/c (quad) line
- (vi) Vemagiri Pooling Station – Khammam 2x765kV D/c line
- (vii) Khammam – Hyderabad 2x765 kV D/c line
- (viii) Hyderabad – Wardha 765 kV D/c line
- (ix) Wardha – Jabalpur Pooling station 765 kV D/c
- (x) Beyond Jabalpur Pooling Station the transmission system will be provided integrating with the proposed High Capacity Power Transmission Corridor – IX i.e. Jabalpur Pooling Station – Orai – Bulandshahr 765 kV S/c depending upon the inter-regional power transfer.

Members agreed for the same.

6. **Connectivity/LTA of generation developers in Nagapattinam/Cuddalore area** – It was informed that following applicants had applied for Connectivity/LTA in Nagapattinam/Cuddalore area :

Connectivity Applications

Sl. No.	Applicant	Connectivity applied for (MW)	Connectivity required from
1.	Sindya Power Generation Co. Pvt. Ltd.	970	April, 2013
2.	PPN Power Generating Co. Pvt. Ltd.	1080	1 <sup>st</sup> quarter, 2013

3.	Chettinad Power Corporation Ltd.	1200	September, 2013
4.	Empee Power & Infrastructure Pvt. Ltd.	1241	April, 2013
	<b>Total</b>	<b>4491</b>	

LTA Applications

Sl. No.	Applicant	IC (MW)	LTA applied for (MW)	Time Frame	Quantum allocated in the region		
					SR	WR	NR
<b>Under Regulations 2004</b>							
1.	NSL Power Pvt. Ltd.	1320	800	2014	267	267	266
2.	PEL Power Ltd.	1050	987	June, 2013	700	0	287
3.	IL&FS Tamil Nadu Power Co. Ltd.	1200	1150	June, 2013	575	575	0
<b>Under Regulations 2009</b>							
4.	Sindya Power Generation Co. Pvt.	1050	970	Dec, 2013	650	250	70
5.	Chettinad Power Corporation Pvt. Ltd.	1320	1110	Jul, 2014	500	500	110
6.	Empee Power & Infrastructure Pvt. Ltd.	1320	1241	April, 2014	496	496	248
	<b>Total</b>	<b>7260</b>	<b>6258</b>		<b>3188</b>	<b>2088</b>	<b>981</b>

The transmission system for Connectivity and LTA as given in the agenda was discussed. It was also informed that the earlier evolved system for Nagapattinam / Cuddalore area and augmentation SR-WR link through 1000 MW HVDC back-to-back link has been reviewed based upon the future inter-regional power transfer requirement of Southern and Western regions.

The status of preparedness of generation projects was assessed wherein the applicants updated status of their respective generation projects.

Applicant	Land	Fuel	MoE	EPC
NSL Power Pvt. Ltd.	650/1300			
PEL Power Ltd.	546/700			
IL&FS Tamil Nadu Power Co. Ltd.	670/780			
Sindya Power Generation Co. Pvt. Ltd.	357/600			
Chettinad Power Corporation Pvt. Ltd.	175/265			
Empee Power & Infrastructure Pvt. Ltd.	421/530			



Available



Not Available

It emerged that though land of varying extent is available with all the applicants but fuel tie-up is available with NSL, PEL and IL&FS only. Further, these applicants have also

progressed in acquiring Environment clearance. For the balance three applicants viz. Chettinad, Sindya Power and Empee Power the fuel linkages are not available. Therefore it was decided that Long Term Access may granted to NSL, PEL and IL&FS and the balance applications viz. Chettinad, Sindya Power and Empee Power shall be taken up in the next meeting for consideration of grant of LTA.

On query, it was informed by the generation developers that they are ready to sign the BPTA and submit requisite Bank Guarantee, if LTA is granted. In this regard, Chief Engineer, CEA has mentioned that the LTA applicants may note that the date of commencement of LTA is sacrosanct and the transmission charges will be levied from that date. Further, he has also mentioned that the applicants who had applied Connectivity only are advised to apply for LTA immediately.

Accordingly it was decided to grant of LTA to the following applicants as per above mentioned details alongwith the following system for Connectivity and LTA:

**Transmission system for Connectivity application made under regulations 2004 (in the scope of respective generation developers):**

- (i) NSL Power Pvt. Ltd. (800 MW)
  - a. 400 kV quad D/c line to Nagapattinam pooling station
  - b. 125 MVAR Bus Reactor at generation switchyard
- (ii) PEL Power Ltd. (987 MW)
  - a. 400 kV quad D/c line to Nagapattinam pooling station
  - b. 80 MVAR Bus Reactor at generation switchyard
- (iii) IL&FS Tamil Nadu Power Co. Ltd. (1150 MW)
  - a. 400 kV quad D/c line to Nagapattinam pooling station
  - b. 125 MVAR Bus Reactor at generation switchyard

Note: (1) *The bays, works and bus reactor(s) at the generation switchyard and Nagapattinam Pooling station shall be under the scope of generation developers.*

POWERGRID has informed to the applicants the timeline for construction of lines for connectivity shall be 9 months + CERC time line as specified in the tariff regulations, in case if the applicant desires to have connectivity before these time lines then they may construct the connectivity lines by themselves.

**Common Transmission System for projects located in Nagapattinam/Cuddalore area:**

- (i) New 765/400kV Pooling station at Nagapattinam (GIS) with 4x1500 MVA transformers
- (ii) Nagapattinam Pooling Station – Salem 765kV D/c line
- (iii) Salem – Madhugiri 765 kV S/c line – 2
- (iv) Madhugiri – Narendra 765kV D/c line



- (v) Narendra – Kolhapur 765kV D/c line
- (vi) Kolhapur – Padghe 765 kV D/c one circuit via Pune
- (vii) New 765/400kV Pooling station each at Narendra (GIS) and Kolhapur with 2x1500 MVA transformers
- (viii) Provision of 2x1500 MVA, 765/400 kV transformers each at Madhugiri and Salem
- (ix) LILO of both circuits of Kolhapur – Mapusa 400 kV D/c line at Kolhapur 765/400 kV Ss
- (x) Charging of Salem – Madhugiri 765 kV S/c line – 1 (*planned with Tuticorin LTOA projects*) at its rated voltage
- (xi) LILO of Neyveli – Trichy 400kV S/c line at Nagapattinam Pooling Station for interim arrangement which later shall be bypassed
- (xii) 400 kV interconnection between Narendra (existing) and Narendra 765/400 kV GIS Ss

As explained above, looking into the synchronous operation of SR and NEW grid by 2013-14 through Raichur – Sholapur 765 kV 2xS/c lines it is desirable that Narendra – Kolhapur 765 kV D/c link shall also be available by that timeframe for smooth synchronization. Accordingly the Narendra – Kolhapur section alongwith necessary interconnections are proposed to be delinked with generation development in the Cuddalore/Nagapattinam area and taken up separately matching with the timeframe of Raichur-Sholapur 765 kV lines. The 765 kV operation of this link shall be undertaken matching with the progress of generation projects in Cuddalore/Nagapattinam area.

#### **Scheme for SR and NEW grid interconnection**

- (i) New 765/400kV substation each at Narendra (GIS) and Kolhapur initially charged at 400 kV
- (ii) Narendra (GIS) – Kolhapur (new) 765kV D/c line (initially charged at 400 kV)
- (iii) LILO of both circuits of Kolhapur – Mapusa 400 kV D/c line at Kolhapur (new)
- (iv) Narendra (GIS) - Narendra (existing) 400 kV D/c (quad) line.

Members agreed for the same.

7. **Connectivity/LTA of generation developers in Krishnapatnam area** – It was informed that following applicants had applied for Connectivity/LTA in Krishnapatnam area :

#### Connectivity Applications

Sl. No.	Applicant	Connectivity applied for (MW)	Connectivity required from
1.	Thermal Powertech Corporation Ltd	1320	1 <sup>st</sup> Qtr 2013
2.	Pragdisa Power Private Limited	1320	December, 2013
	<b>Total</b>	<b>2640</b>	

LTA Applications

Sl. No.	Applicant	Installed Capacity (MW)	LTA applied for (MW)	Time Frame	Quantum allocated in the region		
					SR	WR	NR
1.	Thermal Powertech Corporation India Limited	1320	1320	January, 2014	1125	115	0
2.	Nelcast Energy Corporation Limited	1320	1240	March, 2015	840	400	0
3.	Meenakshi Energy Private Limited	300	273	June, 2012	273	0	0
	<b>Total</b>	<b>2940</b>	<b>2833</b>		<b>2238</b>	<b>515</b>	<b>0</b>

The transmission system for Connectivity and LTA as given in the agenda was discussed. It was further informed that the common transmission system for generation projects located in Krishnapatnam area was already identified and had been granted regulatory approval by CERC is as given below:

- Establishment of 765/400 kV, 2x1500 MVA pooling station at Nellore by LILO of Simhapuri-Nellore 400 kV D/c quad line
- Nellore Pooling station – Kurnool 765 kV 2xS/c line
- Kurnool – Raichur 2<sup>nd</sup> 765 kV S/c line (1<sup>st</sup> line under Krishnapatnam UMPP)

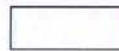
POWERGRID had also informed during the meeting that while evolving above mentioned common transmission system, it was indicated that if all the generations envisaged in this area materialize, then the common transmission system identified would require strengthening. However this strengthening to be worked out based on the success of materialisation of generation capacity addition in the area, till such time allocation of the transmission capacity to be made on the basis of signing of BPTA and Bank Guarantee submission.

The status of preparedness of generation projects was assessed wherein the applicants updated status of their respective generation projects and the same is as given below:

Applicant	Land	Fuel	MoE	EPC
Thermal Powertech Corporation India Limited				
Nelcast Energy Corporation Limited				
Meenakshi Energy Private Limited				



Available



Not Available

It emerged that the generation projects Thermal Powertech & Meenakshi Energy have fuel tie-up whereas Nelcast Energy has yet to tie-up fuel linkages. However

representative of Nelcast Energy requested time for submission of documents related to fuel linkages.

Therefore it was decided that Long Term Access may granted to Thermal Powertech and Meenakshi Energy and the balance application viz. Nelcast Energy shall be granted LTA subject to evidence of fuel linkage tie-up. Further, LTA to above applicants is granted subject to signing of BPTA and submission of requisite Bank Guarantee. POWERGRID had again informed during the meeting that while evolving above mentioned common transmission system, it was indicated that if all the generations envisaged in this area materialize, then the common transmission system identified would require strengthening. However this strengthening to be worked out based on the success of materialisation of generation capacity addition in the area, till such time allocation of the transmission capacity to be made on the basis of signing of BPTA and Bank Guarantee submission. Members agreed for the same.

Further, POWERGRID had informed that Andhra Pradesh Power Development Company Limited (APPDCL) was also earlier granted LTOA of 175 MW to NR from their power plant in Krishnapatnam area. However in the meeting held in CEA on 01.02.2010 they had expressed their desire to withdraw their application. Accordingly the same was not considered in the list of projects for which the regulatory approval of CERC for High Capacity Corridor from this area. Subsequently APPDCL vide their letter dated 21-07-2010 had requested to restore the earlier granted LTOA for 175 MW to NR from their power plant in Krishnapatnam area. Members agreed for the restoration of LTOA granted earlier as per CERC, Regulations 2004.

Also POWERGRID has informed that site has reported facing severe ROW constraint for implementing the Nellore – Kurnool 765 kV 2xS/c, hence it is proposed that this line shall be constructed as 765 kV D/c line. Members agreed for the same.

In view of above, the following is proposed.

**Transmission system for Connectivity:**

- (i) Thermal Powertech Corporation India Limited (1320 MW)
  - a. 400 kV quad D/c line to Nellore pooling station
  - b. 125 MVAR Bus Reactor at generation switchyard

Note: (1) *The bays, works and bus reactor(s) at the generation switchyard shall be under the scope of generation developers.*

(2) *The bays and works at the pooling station shall be under the scope of entity developing transmission system for connectivity.*

POWERGRID has informed to the applicants the timeline for construction of lines for connectivity shall be 9 months + CERC time line as specified in the tariff regulations, in case if the applicant desires to have connectivity before these time lines then they may construct the connectivity lines by themselves.

8. **Applications made for Connectivity only without LTA Application**– It was informed that following applicants had applied for Connectivity only without LTA application.

Sl. No.	Applicant	Connectivity Sought (MW)	Connectivity required from
1.	Neyveli Lignite Corporation	1000	April, 2014
2.	Hinduja National Power Corporation	1040	1st Quarter, 2013
3.	Shree Renuka Energy Limited	1050	March, 2014
4.	Vainateya Power Private Limited	1320	December, 2013
5.	NTPC Limited	1050	2013-14
6.	PPN Power Generating Co.	1080	1 <sup>st</sup> quarter, 2013
7.	Pragdisa Power Private Limited	1320	December, 2013

In this regard, Chief Engineer (CEA) mentioned that as per the present regulations the grid strengthening is to be planned only with the LTA request inter-alia meaning that the connectivity applicants shall be depending entirely on existing/planned transmission system, which shall not have adequate capacity to accommodate large number of applications only for connectivity. He accordingly advised the applicants for connectivity to make applications for LTA so that suitable transmission system strengthening may be planned.

NTPC while agreeing to applying for LTA requested to indicate them tentative number of bays in the generation switchyard, it was indicated that provision of 5 nos. 400 kV bays (2 nos. for 400 kV lines and 2 nos. for 400/220 kV Transformers and 1 no. for Bus Reactor) and additionally space provision for 2 nos of 400 kV bays may be kept in the generation switchyard.

9. Meeting ended with vote of thanks to the participants.

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**Annexure-I**

**List of participants of the 11<sup>th</sup> Meeting of Southern Region regarding Connectivity and LTA applications of SR held on 16.11.2010 at New Delhi**

**Sl. No. Name and Organization      Designation**

**Central Electricity Authority (CEA)**

- |    |                    |                          |
|----|--------------------|--------------------------|
| 1. | S M Dhiman         | Member (Power Systems)   |
| 2. | Ravinder           | Chief Engineer (SP&PA)   |
| 3. | Pardeep Jindal     | Director (SP&PA)         |
| 4. | Manjari Chaturvedi | Asst. Director-I (SP&PA) |
| 5. | Shivani Sharma     | Asst. Director-I (SP&PA) |

**Southern Region Power Committee (SRPC)**

- |    |              |                      |
|----|--------------|----------------------|
| 6. | S D Taksande | Member Secretary I/c |
| 7. | S R Bhatt    | SE                   |

**Power Grid Corporation of India Limited (POWERGRID)**

- |     |                     |                   |
|-----|---------------------|-------------------|
| 8.  | Y K Sehgal          | ED (SEF, CE & IT) |
| 9.  | S Ravi              | AGM(SR-I)         |
| 10. | Dilip Rozekar       | DGM(SEF)          |
| 11. | P Lakshmi Narayana  | DGM(SR-II)        |
| 12. | A Nagaraju          | DGM (SR-II)       |
| 13. | R V Madan Mohan Rao | CDE (SEF)         |

**Power System Operation Corporation Limited (POSOCO)**

- |     |              |           |
|-----|--------------|-----------|
| 14. | S K Soonee   | CEO       |
| 15. | P R Raghuram | GM, SRLDC |
| 16. | S P Kumar    | CM, SRLDC |

**NTPC Limited (NTPC)**

- |     |             |          |
|-----|-------------|----------|
| 17. | Abhijit Sen | AGM (PE) |
| 18. | S S Mishra  | DGM      |

**Neyveli Lignite Corporation Limited (NLC)**

- |     |         |          |
|-----|---------|----------|
| 19. | S Muthu | GM (PSE) |
|-----|---------|----------|

**Transmission Corp. of Andhra Pradesh Ltd. (APTRANSCO)**

- |     |                   |                           |
|-----|-------------------|---------------------------|
| 20. | P Srirama Rao     | Director (Grid Operation) |
| 21. | M Jayachandra     | CE (PS)                   |
| 22. | M Balasubramanyam | DE/System Studies         |

**Karnataka Power Transmission Corporation Limited (KPTCL)**

23. Pratap Kumar Director (Transmission)

**Kerala State Electricity Board (KSEB)**

24. K Asokan Member (Transmission)  
25. S S Biju AEE (SSG)  
26. G Sreenivasan Resident Engineer

**Tamil Nadu Electricity Board (TNEB)**

27. S Akshaya Kumar Director (TANTRANSCO)  
28. K Thangachamy SE (System Studies)  
29. V K Jain Resident Manager

**Connectivity/LTA Applicants**

1.	Vaibhav Garg	Manager	Sindya Power Generating Co. Pvt. Ltd.
2.	R Suresh Kumar	Sr. GM	Sindya Power Generating Co. Pvt. Ltd.
3.	D V Chalam	Director	Thermal Powertech Corporation India
4.	Sharat C Mahajan	Advisor	Nelcast Energy Corporation Limited
5.	P Gujral	AGM	Nelcast Energy Corporation Limited
6.	S Majumdar	Advisor	Lanco Infratech Limited
7.	Haresh K Satapathy	DGM	Lanco Infratech Limited
8.	Akhil Agarwal	Sr. Manager	IL&FS Tamil Nadu Power Co. Ltd.
9.	Padma C Rao	Vice President	Hinduja Power Corporation Ltd.
10.	Harshad Reddy	Director	PPN Power Generating Co. Pvt. Ltd.
11.	B Sundaramurthy	Sr. VP	PPN Power Generating Co. Pvt. Ltd.
12.	R Ram	Sr. VP	PPN Power Generating Co. Pvt. Ltd.
13.	P V S Sayan	Sr. VP (Tech)	Meenakshi Energy Private Limited
14.	S Sen	GM (Elect)	Meenakshi Energy Private Limited
15.	P M K Gandhi	Director	GVK Power & Infra
16.	John Fernandes	Director (Op.)	GVK Energy Limited
17.	P S Kumar	GM	GVK Energy Limited
18.	T. Srinivas Reddy	Sr. Manager	GVK Energy Limited
19.	V K Sethi	Head (CA)	Shree Renuka Energy Ltd.
20.	Vishwa Nath Mathur	ED	Shree Renuka Energy Ltd.
21.	Vaibhav Kakulte	DGM	Shree Renuka Energy Ltd.
22.	N Venkateswara Rao	Sr. Mgr.	Spectrum Power Generation Ltd.
23.	R Radha Krishna Murthy	CEO	PEL Power Ltd.
24.	P L Malhaotra	Resident Rep.	PEL Power Ltd.
25.	V Chandramoleeswaran	Director	Chettinad Power Corporation Ltd.
26.	G. Subba Raju	Asst. VP	Reliance Infrastructure Limited
27.	S M Nene	Asst. VP	Reliance Infrastructure Limited

पावर ग्रिड कारपोरेशन ऑफ इंडिया लिमिटेड  
(भारत सरकार का उद्यम)

POWER GRID CORPORATION OF INDIA LIMITED  
(A Government of India Enterprise)



पावरग्रिड

केन्द्रीय कार्यालय : "सौदामिनी" प्लॉट सं. 2, सैक्टर-29, गुडगाँव-122 001, हरियाणा  
फोन : 2571700-719, फैक्स : 2571760, 2571761 तार 'नेटग्रिड'  
Corporate Office : "Saudamini" Plot No. 2, Sector-29, Gurgaon-122 001. Haryana  
Tel. : 2571700-719, Fax : 2571760, 2571761 Gram : 'NATGRID'

संदर्भ संख्या/Ref. Number

C/ENG/SEF/S/00/LTA

Date : 28.06.2011

As per Distribution List

Sub: 12<sup>th</sup> meeting of Southern Region constituents regarding LTA and Connectivity applications in Southern Region - Minutes of the meeting

Dear Sir,

Please find enclosed the Minutes of 12<sup>th</sup> meeting of Southern Region constituents regarding LTA and Connectivity applications in Southern Region held on 08.06.2011 at NRPC, New Delhi.

The minutes are also available at our website [www.powergridindia.com](http://www.powergridindia.com) >> Long Term Access & Medium Term Open Access information.

Thanking You,

Yours faithfully

(Y K Sehgal)

Executive Director (SEF & CE)

Copy to : CEO (POSOCO) / ED (Commercial) / ED (SRTS-I) / ED (SRTS-II)

Encl. : Minutes

Distribution List

<p>1. <b>Member (PS)</b> Central Electricity Authority Sewa Bhawan, RK Puram New Delhi-110 066.</p>	<p>2. <b>Chief Engineer (SP &amp; PA)</b> Central Electricity Authority Sewa Bhawan, RK Puram New Delhi-110 066.</p>
<p>3. <b>Member Secretary</b> Southern Regional Power Committee 29, Race Course Cross Road Bangalore 560 009.</p>	<p>4. <b>Director (Transmission)</b> Transmission Corp. of Andhra Pradesh Ltd. Vidyut Soudha Hyderabad – 500 082.</p>
<p>5. <b>Member (Transmission)</b> Karnataka State Power Transmission Corp. Ltd. Cauvery Bhawan Bangalore 560 009.</p>	<p>6. <b>Member (Transmission)</b> Kerala State Electricity Board Vidyuthi Bhawanam, Pattom, P.B. No. 1028 Thiruvananthapuram - 695 004.</p>
<p>7. <b>Director (TANTRANSCO)</b> Tamil Nadu electricity Board (TNEB) 6th Floor, Eastern Wing, 800 Anna Salai, Chennai – 600 002.</p>	<p>8. <b>The Superintending Engineer –I</b> First Floor, Electricity Department Gingy Salai, Puducherry – 605 001.</p>
<p>9. <b>Director (Power)</b> Corporate Office, Block – I Neyveli Lignite Corp. Ltd. Neyveli , Tamil Nadu – 607 801.</p>	<p>10. <b>Director (Projects)</b> NTPC Limited NTPC Bhawan, Core-7, Scope Complex Lodhi Road, New Delhi-110 003.</p>



1. <b>Sh. Abhishek Dubey</b> Manager (Commercial) Hinduja National Power Corporation Limited HNPC, Hinduja House, 171 Dr. Annie Besant Road, Mumbai – 400 018.	2. <b>Sh. V Chandramoleeswaran</b> Director Chettinad Power Corporation Private Limited 5 <sup>th</sup> Floor, Rani Seethai Hall Building, 603 Anna Salai, Chennai – 600 006.
3. <b>Sh. B. S. Rao</b> General Manager M/s NSL Nagapatnam Power and Infratech Private Limited NSL ICON, 4 <sup>th</sup> Floor, # 8-2-684/2/A, Road No. 12, Banjara Hills, Hyderabad – 500 034	4. <b>Sh. M Subramanyam</b> Business Head Sindya Power Generating Co. Pvt. Ltd. 2 <sup>nd</sup> Floor, 77-Potti pati Plaza Nunganbakkam High Road, Nunganbakkam, Chennai – 600 034.
5. <b>Sh. S Arounassalame</b> Chief Operating Officer Empee Power & Infrastructure Private Limited “Empee Tower”, No. 59, Harris Road, Pudupet Chennai – 600 002.	6. <b>Sh. J. R. D. Rajakumar</b> Vice President North Chennai Power Co. Limited Janpriya Crest, 113, Pantheon Road, Egmore, Chennai – 600 008
7. <b>Sh. R Suresh</b> General Manager Neyveli Lignite Corporation Limited Corporate Office Block-I Neyveli – 607 801.	8. <b>Sh. Abhijit Sen</b> AGM (PE-Elect) NTPC Limited Engineering Office Complex, A-8A, Sector-24 Noida – 201 301.
9. <b>Sh. M. L. Jadhav</b> Chief Engineer (Transmission) Nuclear Power Corporation of India Limited VS Bhavan, Anushaktinagar Mumbai – 400 094	10. <b>Sh. J. K. Agarwal</b> Sheshadri Power & Infrastructure (P) Ltd. Surya Towers, 6 <sup>th</sup> Floor, 105, Sardar Patel Road, Secunderabad – 500 003
11. <b>Sh. S Narayanan</b> Managing Director PPN Power Generating Company Private Ltd. Jhaver Plaza III Floor, 1-A, Nungambakkam High Road, Chennai - 600 034.	12. <b>Sh. K.L. Narayana</b> General Manager RVK Energy (Rajahmundry) Pvt. Ltd. 6-3-1109/A/1, 3 <sup>rd</sup> Floor, Navabharath Chambers, Rajbhavan Road, Somajiguda, Hyderabad – 500 082
13. <b>Sh. S. Jagannadham</b> Executive Director M/s Rajanagarm Gas Power Private Limited Madhucon Greenlands, 6-3-866/2, 5 <sup>th</sup> Floor, Begumpet, Hyderabad – 500 016 (A.P.)	14. <b>Sh. S. Jagannadham</b> Executive Director M/s Simhapuri Energy Private Limited Madhucon Greenlands, 6-3-866/2, 3 <sup>rd</sup> Floor, Begumpet, Hyderabad – 500 016 (A.P.)
15. <b>Sh. Vishwa Nath Mathur</b> Executive Director M/s Shree Renuka Energy Ltd. 23, Madhuli Apartment, 2 <sup>nd</sup> Floor, Shiv Sagar Estate, Dr. Annie Desant Road, Worli, Mumbai – 400 018	16. <b>Sh. Sanjay Divakar Joshi</b> Chief Operating Officer Vainateya/Pragdisa Power Private Limited Plot No. 397, Phase-III, Udyog Vihar Gurgaon – 122 016.
17. <b>Sh. B. N. Murthy</b> Managing Director VSF Projects Limited Plot no. 89/A, Aiswarya Sagar Society Road No. 2, Banjara Hills Hyderabad – 500 034.	18. <b>Sh. R. Arivu Chelvan</b> Associate Vice President M/s Dandelion Properties Private Limited 10 <sup>th</sup> Floor, ‘D’ Block, IBC Knowledge Park, Bannerghatta Road, Bangalore – 560 029.

<p>19. <b>Shri S N Barde</b> Executive Vice President GMR Rajahmundry Energy Limited 10<sup>th</sup> floor, D Block, IBC Knowledge, Bannerghatta Road, Bangalore – 560 029.</p>	<p>20. <b>Sh. N P Hanagodu</b> Chief Executive Officer Meenakshi Energy Private Limited Meenakshi House, 8-2-418, Road #7 Banjara Hills, Hyderabad – 500 034.</p>
<p>21. <b>Shri S Narayanan</b> Managing Director PPN Power Generating Company Private Limited III Floor, Jhaver Plaza 1-A, Nungambakkam High Road Chennai – 600 034.</p>	<p>22. <b>Shri Sudhir Valia</b> Director Alfa Infraprop Private Ltd. 6<sup>th</sup> Floor, CIVIC Centre, Dasturwadi Naigaon Cross Road, Dadar (East) Mumbai - 400 014.</p>
<p>23. <b>Shri Satish Jindal</b> JSW Power Trading Company Limited U-49 TO U-56, Hotel hyatt Regency Bhikaiji Cama place New Delhi - 110 067.</p>	<p>24. <b>Shri KJBV Subrahmanyam</b> Vice President –Projects NCC Infrastructure Holding Ltd. 4th Floor, MJ Towers, Road No. 12, Banjara Hills, Hyderabad – 500 034.</p>
<p>25. <b>Shri Kiran Kolli</b> Director Krishnpatnam Power Corporation Limited Plot No. – 322, Road No. - 25, Jubilee Hills Hyderabad – 500 033.</p>	<p>26. <b>Shri Vijay Krishna</b> General Manager Kineta Power Pvt. Ltd. 5<sup>th</sup> Floor, Uma Enclave, Road No. 9, Banjara Hills, Hyderabad – 500 034.</p>
<p>27. <b>Shri C Vivekananda</b> Project Manager Andhra Pradesh Power Development Co. Ltd. GTS Colony, Erragadda Hyderabad – 500 045.</p>	<p>28. <b>Shri M V N Surya Prasad</b> Chief Executive Officer Nelcast Energy Corporation Ltd. 159, T.T.K. Road, Alwarpet Chennai - 600 018.</p>
<p>29. <b>Shri S Vairamani</b> General Manager (O&amp;M) Spectrum Power Generation Limited D No. 8-2-293/A/231, Plot No. 231, 3<sup>rd</sup> Floor Road, No. 36, Jubilee Hills, Hyderabad - 500 033.</p>	<p>30. <b>Shri P M K Gandhi</b> Director – Project Development GVK Gautami Power Ltd. / GVK Industries Ltd. “Paigah House”, 156-159, Sardar Patel Road, Secunderabad - 500 003.</p>

**Minutes of 12<sup>th</sup> Meeting of Southern Region constituents  
Regarding Long Term Access and Connectivity Applications in Southern Region  
held on 8 June, 2011 at NRPC, Katwaria Sarai, New Delhi.**

**1.0 List of Participants is enclosed at Annexure-I.**

2.0 ED, POWERGRID welcomed the participants for the 12<sup>th</sup> Meeting of Southern Region constituents regarding Long Term Access and Connectivity applications. In his opening remarks, he informed that as per the earlier circulated agenda 8 nos. of Connectivity and LTA, 11 nos. of only Connectivity and 1 nos. bulk consumer Connectivity applications are proposed to be discussed along with other related issues. He further indicated that the transmission systems planned after January 5, 2011 is to be implemented through Tariff Based Bidding route. As such transmission systems are to be developed through private developer, a cautious approach shall have to be adopted to avoid transmission asset getting stranded on account of mismatch, delay/deferment of generation projects. He also mentioned that for small transmission line associated with connectivity it may be difficult to find bidders and there may be subsequent delay in implementation of connectivity line. ED, POWERGRID requested CDE (SEF), POWERGRID to proceed with the agenda for the meeting.

**3.0 Confirmation of the minutes of 11<sup>th</sup> Meeting of Southern Region constituents regarding Long Term Access and Connectivity applications**

3.1 As there, no comments has been received on the minutes of the 11<sup>th</sup> Meeting of Southern Region constituents regarding Long Term Access and Connectivity applications issued vide letter dated 01/12/2010, the minutes were confirmed.

**4.0 Connectivity/LTA Applications in Nagapattinam / Cuddalore area, Tamil Nadu –**

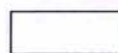
4.1 CDE, POWERGRID stated that earlier two nos. IPPs viz. IL&FS Tamil Nadu and PEL Power were granted LTOA in the area under CERC regulations, 2004. In addition to these 2 nos. IPP projects, 5 nos. of IPP projects have applied for Connectivity & LTA. Developers were requested to update the status of their generation projects. The updated status is as given below:

Progress status of IPP generation projects →

Applicant	IC (MW)	Land	Fuel	MoE	Forest	EPC
Chettinad Power Corporation Pvt. Ltd.	1200	524/608				
NSL Nagapatnam Power and Infratech Pvt. Ltd.	1320	900/1300				
Sindya Power Generation Co. Pvt. Ltd.	1320	451/611				
Empee Power & Infrastructure Pvt. Ltd.	1320	421/602				
PPN Power Generating Company	1080	433/433				



Available



Not Available

- 4.2 It was observed that out of the above 5 nos. of IPP projects only NSL Nagapatnam Power and Infratech Pvt. Ltd. has fuel availability, however they are yet to place orders for the main plant packages. The PPN Power Generating company has already placed orders for main plant packages but the project being Gas based, does not have fuel linkage as of now. Other than these, both the projects have achieved other milestone as indicated above.
- 4.3 It is observed that Chettinad Power Corporation Pvt. Ltd. project also have covered other milestone except fuel linkage and order for main plant package. In this regard representative of Chettinad informed that for fuel supply they have entered into MoU with Indonesian companies. Towards this CE, CEA stated that MoU can not be treated as a fuel supply agreement.
- 4.4 Accordingly it was proposed to grant Connectivity & LTA only to NSL Nagapatnam Power & Infratech Pvt. Ltd. and PPN Power Generating Company as per the details given below.

Sl. No.	Applicant	IC (MW)	LTA applied for (MW)	Time Frame	Target Beneficiary Regions		
					SR	WR	NR
1.	NSL Nagapatnam Power and Infratech Pvt. Ltd.	1320	1240	Oct, 2014	940	300	0
2.	PPN Power Generating Company	1080	360	Sept, 2013	360	0	0
	<b>Total</b>	<b>2400</b>	<b>1600</b>		<b>1300</b>	<b>300</b>	<b>0</b>

- 4.5 With respect to the transmission system it was informed that Nagapattinam/Cuddalore is a potential area for large scale generation projects based on imported coal. Looking into the future perspective transmission system comprising of 765kV D/c corridor from Nagapattinam – Salem – Madhugiri – Narendra – Kolhapur – Pune / Mumbai was agreed in the 31<sup>st</sup> Meeting of Standing Committee of SR / 11<sup>th</sup> Meeting of SR constituents regarding LTA and Connectivity Applications. Further based on the progress of generation project with capacity of 2250 MW (IL&FS – 1200 MW & PEL – 1050 MW) following transmission system is being taken up initially
- (i) New 765/400kV Pooling station at Nagapattinam (GIS) (initially charged at 400 kV and to be upgraded at 765 kV later on)
  - (ii) Nagapattinam Pooling Station – Salem (new) 765kV D/c line (initially charged at 400kV)
  - (iii) Salem – Madhugiri 765 kV S/c line – 2 (initially charged at 400kV)
  - (iv) Narendra (new) – Kolhapur (new) 765kV D/c line (initially charged at 400kV)
  - (v) Kolhapur (new) – Padghe 765 kV D/c one circuit via Pune (initially charged at 400kV)
  - (vi) New 765/400kV Pooling station each at Narendra (new) (GIS) and Kolhapur (new) (initially charged at 400 kV and to be upgraded to 765 kV later on)
  - (vii) LILO of both circuits of Kolhapur – Mapusa 400 kV D/c line at Kolhapur (new) 765/400 kV Ss
  - (viii) LILO of Neyveli – Trichy 400kV S/c line at Nagapattinam Pooling Station for interim arrangement which later shall be bypassed
  - (ix) Narendra (GIS) - Narendra (existing) 400 kV D/c Quad line

- 4.6 Considering grant of LTA to NSL & PPN the total LTOA/LTA capacity available in the Nagapattinam / Cuddalore area shall be of the order 3800 MW. Based on the load flow studies as covered in the agenda circulated earlier following additional strengthening shall be required for connectivity & LTA

Transmission System for Connectivity →

- 1) NSL Nagapatnam Power and Infratech Pvt. Ltd. (1320 MW)
  - (i) Generation switchyard - Nagapattinam Pooling Station 400 kV D/c (Quad or Twin HTLS) line
  - (ii) 1x125 MVAR Bus Reactor at generation switchyard
- 2) PPN Power Generating Company (1080 MW)
  - (i) Generation switchyard - Nagapattinam Pooling Station 400 kV D/c line
  - (ii) 1x80 MVAR Bus Reactor at generation switchyard

Additional Transmission System required for ISGS projects pooled at Nagapattinam Pooling Station →

- (i) Nagapattinam Pooling Station – Tiruvalam 765kV D/c line (initially charged at 400kV)
  - (ii) Madhugiri – Bangalore 400kV (quad) D/c line
- 4.7 It was explained that the transmission charges on account of above “Common Tr. System associated with ISGS projects in Nagapattinam/Cuddalore area” agreed earlier and above mentioned “Additional Tr. system” shall be shared by all the IPPs being connected to Nagapattinam pooling station in the ratio of LTA capacity granted to each applicant.
- 4.8 SE (System Planning), TANTRANSOCO raised apprehension that LILO of Neyveli – Trichy 400kV S/c line at Nagapattinam Pooling Station may hamper evacuation of the existing Neyveli generation. Towards this ED, POWERGRID explained that the LILO shall be an interim arrangement to provide start-up power and shall be bypassed later on.
- 4.9 Representatives of PEL Power requested that as there is more nos. of generation projects in Nagapattinam area therefore the pooling station may be established closer to Nagapattinam. ED, POWERGRID stated that looking into the status of the projects as given above there is a lot of uncertainty in materialisation of the generation projects. He however mentioned that pooling station shall be located in such a way that it is convenient to draw trunk transmission lines as well as the connectivity lines.

**After deliberations, the members agreed for the above proposal to grant Connectivity and LTA to NSL Nagapatnam Power & PPN Power Generating Company.**

**5.0 Connectivity/LTA Application of Hinduja National Power Corpn. Ltd. (1040MW) in Vishakhapatnam, Andhra Pradesh –**

- 5.1 CDE, POWERGRID stated that Hinduja has applied for Connectivity & LTA under CERC regulations, 2009 and the Connectivity has been discussed in the 11<sup>th</sup> LTA and Connectivity meeting. He asked the representatives of Hinduja National Power to update the status of their generation projects and following was emerged:

Connectivity & LTA Application →

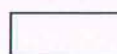
Sl. No.	Applicant	IC (MW)	LTA applied for (MW)	Time Frame	Target Beneficiary Regions		
					SR	WR	NR
1.	Hinduja National Power Corporation Ltd.	1040	725	Jan, 2013	362.5	362.5	0

Progress status of IPP generation projects →

Applicant	IC (MW)	Land	Fuel	MoE	Forest	EPC
Hinduja National Power Corporation Ltd.	1040					



Available



Not Available

It was informed by the representative of Hinduja that their generation project is under implementation for which EPC has been awarded to BHEL and advance payment has also been released.

5.2 With respect to the transmission system it was informed that Vemagiri area of Andhra Pradesh is a potential area for large scale gas based generation projects. Looking into the future perspective transmission system comprising of 765kV D/c corridor from Vemagiri – Kahammam – Hyderabad – Wardha was agreed in the 31<sup>st</sup> Meeting of Standing Committee of SR / 11<sup>th</sup> Meeting of SR constituents regarding LTA and Connectivity Applications. Further based on the progress of generation projects in the Vemagiri area following transmission system is being taken up initially

- (i) Establishment of 765/400kV GIS Pooling station at Vemagiri with sectionalisation arrangement to control short circuit MVA (*initially charged at 400 kV and to be upgraded at 765 kV later on*)
- (ii) LILO of Gazuwaka – Vijayawada 400kV S/c line at Vemagiri Pooling Station for initial integration with SR grid and which later shall be bypassed
- (iii) Establishment of 765/400kV GIS Pooling station at Khammam (new) & Hyderabad (new) (*initially charged at 400 kV and to be upgraded at 765 kV later on*)
- (iv) Hyderabad (new) – Hyderabad (existing) 400 kV D/c (quad) line
- (v) Khammam (new) – Khammam (existing) 400 kV D/c (quad) line
- (vi) Vemagiri Pooling Station – Khammam (new) 765kV D/c line (*initially charged at 400kV*)
- (vii) Khammam – Hyderabad 765 kV D/c line (*initially charged at 400kV*)

5.3 CDE, POWERGRID stated that based on the load flow studies covered in the agenda circulated earlier following transmission system was proposed for Connectivity & grid strengthening for LTA

Transmission System for Connectivity →

- 1) Hinduja National Power Corporation Ltd. (1040 MW)
  - (i) Generation switchyard - Vemagiri-II Pooling Station 400 kV D/c (Quad) line
  - (ii) 1x80 MVAR Bus Reactor at generation switchyard

Additional Transmission System required for ISGS projects pooled at Vemagiri-II Pooling Station →

(i) Khammam (new) – N’Sagar 400kV D/c line

- 5.4 It was explained that the transmission charges on account of above mentioned “Additional Tr. system” and earlier agreed “Common Tr. System associated with ISGS projects in Vemagiri area of Andhra Pradesh” shall be shared by all the IPPs being connected to Vemagiri-II pooling station in the ratio of LTA capacity granted to each applicant.
- 5.5 ED, POWERGRID explained that since Hinduja National Power has applied for LTA recently and the required transmission system may not be implemented by January, 2013 as there is not much time left for implementation. He also informed that as explained earlier the above “Common Tr. System associated with ISGS projects in Vemagiri area” for evacuation of power beyond Vemagiri shall be implemented through Tariff based bidding process and likely to be available by April, 2015. Therefore, Hinduja National Power shall have to take a call for such situation. On this, representative of Hinduja National Power stated that they are aware of the facts and shall take necessary action in this regard.

The members agreed to grant of Connectivity & LTA alongwith the additional strengthening as indicated above.

**6.0 Connectivity/LTA Application of Neyveli Lignite Corporation Ltd. TS-I (Replacement) (1000MW) in Neyveli, Tamil Nadu –**

- 6.1 CDE, POWERGRID stated that the connectivity application of Neyveli was discussed in the 11<sup>th</sup> LTA and Connectivity meeting.

The representative of Neyveli was requested to update the status of their generation project and following was emerged:

Connectivity & LTA Application →

Sl. No.	Applicant	IC (MW)	LTA applied for (MW)	Time Frame	LTA granted for (MW)
1.	Neyveli Lignite Corporation Ltd. TS-I (Replacement)	1000	400	Apr, 2015	281

Progress status of IPP generation projects →

Applicant	IC (MW)	Land	Fuel	MoE	Forest	EPC
Neyveli Lignite Corporation Ltd. TS-I (Replacement)	1000					



Available



Not Available

- 6.2 On a specific query, NLC representative informed that NLC shall be entering into fresh Bulk Purchase Agreement with the beneficiaries of the generation project.

- 6.3 CDE, POWERGRID informed that presently Neyveli TPS-I generation is stepped at 220kV level and power from this plant is evacuated through 220 kV lines. As indicated by NLC, the new plant is being stepped up at 400 kV level. Looking into all these it is proposed to have 2x315 MVA, 400/220 kV transformer alongwith associated 400 kV and 220 kV bays as part of Connectivity transmission system for utilization of existing 220kV transmission network for transfer of 600MW to TNEB. Based on the load flow studies covered in the agenda circulated earlier following transmission system was proposed for Connectivity & grid strengthening for LTA

Transmission System for Connectivity →

- 1) NLC Ltd. (1000 MW)
- (i) LILO of existing Neyveli TS-II – Neyveli TS-I expansion 400 kV S/c at generation switchyard
  - (ii) Provision of 2x315 MVA, 400/220 kV transformer at generation switchyard
  - (iii) 1x80 MVAR Bus Reactor at generation switchyard

Transmission System strengthening →

- (i) Neyveli (replacement) – Sholinganallur 400kV D/c line

- 6.4 As regards beneficiary from the project, the representative of NLC informed that as the present NNTPS project is replacement of the existing 600 MW NLC-TPS-I whose sole beneficiary was TNEB, accordingly MoP has allocated 600 MW from the proposed NNTPS entirely for Tamil Nadu and has allocated the balance 400 MW only amongst the Southern Region beneficiaries (including Tamil Nadu) as given below

Sl. No.	Name of States / UT	Allocation of Power
1.	Andhra Pradesh	113.77 MW
2.	Karnataka	70.54 MW
3.	Kerala	32.38 MW
4.	Tamil Nadu	119.07 MW
5.	Puducherry	4.24 MW
6.	Unallocated Power	60.00 MW
	<b>Total</b>	<b>400 MW</b>

Accordingly the transmission charges towards ATS of the project shall be borne by the constituents in proportion to the power allocated to them, as is done in other ISGS generation projects as per the prevailing practice.

- 6.5 Director (SP&PA), CEA stated that the 110 kV and 230kV evacuation transmission system of Neyveli existing generation which is being replaced is about 30 years old and may not be reliable enough to evacuate the TNEB share from the replacement project, therefore, TNEB shall have to upgrade their 230kV network to improve the reliability.

The members agreed for the above proposal to grant Connectivity and LTA for 400MW to Neyveli Lignite Corporation Ltd. TS-I (Replacement) along with the system strengthening as mentioned above.



**7.0 Connectivity/LTA Application of NTPC Limited (Kudgi) (2400MW), Karnataka –**

7.1 CDE, POWERGRID stated that NTPC Limited has applied Connectivity and LTA for Kudgi (2400MW) in Karnataka with the details as below. He asked the representatives of NTPC to update the status of their generation project and following was emerged:

Connectivity & LTA Application →

Sl. No.	Applicant	IC (MW)	LTA applied for (MW)	Time Frame	Target Beneficiary Regions		
					SR	WR	NR
1.	NTPC Limited - Kudgi	2400	2392.49	May, 2015	2392.49	0	0

Progress status of IPP generation projects →

Applicant	IC (MW)	Land	Fuel	MoE	Forest	EPC
NTPC Limited - Kudgi	2400	300/3100				



Available



Not Available

- 7.2 The representative of NTPC informed that land acquisition is under progress, water has been tied-up, public hearing has been held on 25.03.2011 for Environment Clearance, the fuel linkage is inter linked with environment clearance, however MoP has recommended to MoC for coal allocation for the project, for EPC - NIT & OBD held etc.
- 7.3 ED, POWERGRID enquired about the signing of the BPTA with the POWERGRID to take up the implementation of the associated transmission system. Representative of NTPC replied that the beneficiary states shall be asked to sign BPTA with POWERGRID for the same.
- 7.4 Director, APTRANSCO sought to know difference in Connectivity transmission system and Transmission system strengthening. ED, POWERGRID explained that as per CERC regulations the Connectivity transmission system is for connectivity of the generation project with the grid and grant of such Connectivity does not entitle to exchange any power unless STOA / MTOA / LTA is obtained. The transmission system strengthening identified associated with the LTA is to ensure realible evacuation of power & LTA is effective only when the identified system is in place.
- 7.5 CE, CEA stated that the Unit size of the Kudgi generation of 800MW each, therefore generation should be stepped-up at 765kV level.
- 7.6 After deliberations following transmission system were identified for NTPC Limited - Kudgi (2400MW) and looking into the status of progress of generation project the grant of Connectivity & LTA shall be issued at a later date after fulfilling milestones by generation project.

Transmission System identified for Connectivity →

- 1) NTPC Limited - Kudgi (2400 MW)
  - (i) Generation switchyard – Narendra (New) 765kV D/c line
  - (ii) Provision of Bus reactor of 2x240 MVAR at generation switchyard.

- (iii) Provision of 2x1000 MVA, 765/400kV transformers at generation switchyard & Generation switchyard – Basawana Bagewadi 400 kV D/c (Quad) line in the event of KPTCL commission Basawana Bagewadi substation under the associated transmission system of Yeramarus & Edlapur generation.

Transmission System identified for strengthening →

- (i) Narendra (New) – Madhugiri 765 kV D/c line (earlier proposed under Common Transmission System for ISGS projects of Cuddalore/Nagapattinam area)
- (ii) Provision of 765/400 kV, 2x1500 MVA transformers at Narendra (new), Kolhapur (new) and Madhugiri alongwith associated 765kV equipments for charging at rated 765kV voltage level
- (iii) Madhugiri – Bangalore 400 kV D/c (quad) line \*\*.

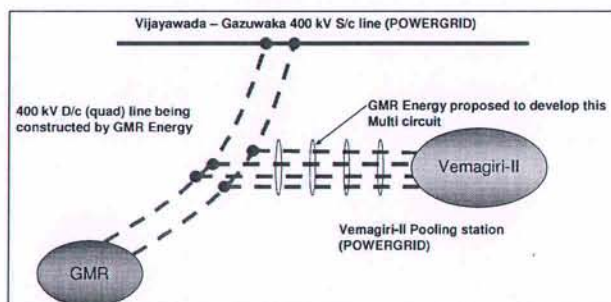
\*\* The transmission element shall be under taken with the generation projects of Nagapattinam/Cuddalore area of Tamil Nadu as mentioned above at **para-4.6**, however if the projects does not materialise then it shall be taken up with Kudgi (2400MW) generation of NTPC Limited.

**8.0 Revision of LTA application of GMR Rajahmundry Energy Ltd. (2x400 MW) –**

8.1 CDE, POWERGRID stated that POWERGRID had granted LTA vide letter ref. no. C/ENG/SEF/TA/L/S/10/06 dated 06.05.2010 to GMR Rajahmundry Energy Limited for 775MW for 25 years. The applicant was to ensure implementation of the identified dedicated transmission line viz. GREL switchyard – Khammam 400kV D/c (quad) line & provision of 1x80 MVAR Bus Reactor at generation switchyard. Further as an interim arrangement only with the understanding that this line shall be extended to Khammam, the 400 kV line from generation switchyard to Khammam has been permitted LILO of Vijayawada – Gazuwaka 400kV S/c line.

8.2 He also informed that the applicant vide its letter ref. no. – GREL:LTOA:10-11/1 dated 14.01.2011 has requested for review of transmission system earlier finalized for grant of connectivity & LTA looking into the transmission development in the Vemagiri area. CDE, POWERGRID stated that in the meeting held 10.05.2011 in the office of CE, CEA, GMR Energy had indicated that the construction of dedicated line 400 kV D/c quad line from their power plant to LILO point of Vijayawada – Gazuwaka 400 kV S/c line is in full swing (as an interim arrangement). The line was required to be further extended to Khammam however now GMR has made request to POWERGRID to consider their dedicated line for termination at Vemagiri Pooling Station instead of taking it to Khammam. Accordingly, it was indicated by GMR representative that presently they are not taking up the construction of transmission line from the LILO point to Khammam.

8.3 In the same meeting, representative of GMR Energy had proposed that by construction of about 5-6 km on multi-circuit tower from their LILO line to proposed pooling station at Vemagiri (being developed by POWERGRID as part of the associated



transmission system of Vemagiri IPPs) shall be techno-economical. With this arrangement the power plant shall be connected to the Vemagiri Pooling station by 400 kV quad D/c line and LILO of Vijayawada – Gazuwaka 400 kV S/c line at Vemagiri Pooling station is achieved which otherwise POWERGRID need to construct as part of Common Transmission system for ISGS projects in Vemagiri area. However, the line between Vemagiri Pooling station and LILO point on Vijayawada – Gazuwaka line shall also be quad as GMR has indicated that they have already started stringing from LILO point towards their power plant.

- 8.4 Further, representative of GMR had indicated that they are ready to take up the multi circuit line from LILO line to Vemagiri Pooling Station if agreed. The complete section of line between GMR Power Plant to Vemagiri Pooling station and Vemagiri Pooling Station to LILO point of Vijayawada – Gazuwaka 400 kV S/c line shall be owned & maintained by GMR Energy. Accordingly following was proposed

Transmission System for Connectivity →

1) GMR Rajahmundry Energy Limited (2x384 MW)

- (i) GREL switchyard – Vemagiri-II Pooling station 400kV (quad) D/c line (LILO of Vijayawada-Gazuwaka 400 kV S/c at GREL switchyard as an interim arrangement. Further LILO of both circuits of GREL – LILO point of Vijayawada-Gazuwaka (400 kV S/c Line) 400kV Quad line at Vemagiri-II pooling station (shall be under the scope of GREL)
- (ii) 1x80 MVAR Bus Reactor at generation switchyard

- 8.5 ED, POWERGRID explained that the transmission charges on account of “Common Tr. System associated with ISGS projects in Vemagiri area” and “Additional Tr. system” as mentioned above at **para-5.0** shall be shared by all the IPPs being connected to Vemagiri-II pooling station in the ratio of LTA capacity sought by each applicant. He also informed that this transmission system may not be available by the time frame of GMR generation and they shall have to back down their generation on account of transmission congestion in evacuation of power during interim arrangement on instruction of SRLDC as per STOA regulations

The members agreed for the revision of the earlier granted Connectivity & LTOA.

**9.0 Revision of LTA application of Meenakshi Energy Private Ltd. –**

- 9.1 CDE, POWERGRID informed that POWERGRID had granted connectivity vide letter ref. no. C/SEF/TA/C/S/10/03 dated 06.05.2010 & LTA vide letter ref. no. C/ENG/SEF/TA/L/S/10/008 dated 10.12.2010 to Meenakshi Energy Private Limited as details given below

LTA Application →

Sl. No.	Applicant	IC (MW)	LTA applied for (MW)	Time Frame	Target Beneficiary Regions		
					SR	WR	NR
1.	Meenakshi Energy Private Ltd.	300	273	Jun, 2012	273	0	0

- 9.2 Subsequently to the above grant the applicant has signed BPTA with POWERGRID. However the applicant has now submitted that they are revising the unit size from

300MW to 350MW and therefore sought Connectivity and LTA for the enhanced capacity. The revised details of the generation project are as below:

LTA Application →

Sl. No.	Applicant	IC (MW)	LTA applied for (MW)	Time Frame	Target Beneficiary Regions		
					SR	WR	NR
1.	Meenakshi Energy Private Ltd.	350	364	Jun, 2012	364	0	0

- 9.3 It was informed that Meenakshi Energy Private Limited (MEPL) (600) and Simhapuri Energy Private Limited (SEPL) (600MW) are developing generation projects in Krishnapatnam area which were earlier granted LTOA. MEPL & SEPL are developing the dedicated transmission line 400 kV D/c (quad) from their generation swithyards to the Nellore substation. This dedicated transmission line is to be LILoed at the Nellore Pooling station being developed for pooling of power from generation projects in Krishnapatnam area.
- 9.4 For the enhanced capacity of MEPL, SEPL has raise apprehension about the adequacy of the dedicated transmission line. Further they have also raised apprehension that due to the enhancement in the generation project of MEPL they may be adversely affected due to congestion in the grid beyond Nellore. Towards this it was informed that the dedicated transmission line has adequate capacity to accommodate the enhanced capacity of MEPL. Further the common transmission system for IPP projects comprising of 765kV system shall also be adequate to accommodate the enhanced capacity. In the interim period between commissioning of generation project of SEPL/MEPL and common transmission system associated with ISGS project in Krishnapatnam, the LTA shall not be effective and both SEPL & MEPL shall have to resort to STOA route for exchange of power with the grid.
- 9.5 CEO, POSOCO, informed during the 32<sup>nd</sup> Meeting of Standing Committee earlier that as such there is no congestion in the Southern region grid in the Long Term Access, however, the congestion in the network is due to STOA transactions, therefore, if there are any congestion the generation projects shall have to back down on SRLDC instruction as per STOA regulations.
- 9.6 CDE, POWERGRID insisted that Mutual agreement between SEPL & MEPL shall have to be arrived at and submitted to CTU for sharing of transmission charges & losses for the dedicated transmission line jointly developed by MEPL & SEPL. Also SEPL & MEPL are to sort out issues pertaining to scheduling, metering, UI, etc.

The members agreed for grant of Connectivity and LTA for the enhanced capacity as mention above to the MEPL.

**10.0 Connectivity application of Dandelion Properties Pvt. Ltd. (250MW) –**

- 10.1 CDE, POWERGRID stated that the bulk consumer has sought connectivity for 250 MW load from October, 2011 at the existing Soolagiri (Hosur) 400/220 kV substation of POWERGRID.

10.2 POWERGRID had sought TNEB's observation on the application and following was submitted

- Bangalore – Hosur Salem 400 KV corridor is already congested. To overcome above congestion, LILO of 400 KV Salem – Bangalore line at Hosur and additional 400 KV Salem – Bangalore D/c line is proposed.
- The central connectivity units, viz., Koodankulam, Neyveli TS-II expansion and Kalpakkam fast breeder reactor are also yet to be commissioned.
- Therefore, the grant of connectivity may be deferred till above strengthening is put in place
- Further additional 315 MVA transformer add up to more than 1000 MVA (4x315MVA) at Hosur, however CEA/CERC guidelines specify to limit it to 1000 MVA

10.3 CE, CEA asked the representative of bulk consumer to submit information about the Section-42 clearances or relevant approval regarding SEZ and the projection of load growth as the 250 MW load shall not come at one instance. The bulk consumer representative agreed to submit the desired information in 2-3 weeks time.

The application shall be reviewed after submission of desired information and taken up in next meeting.

#### **11.0 Connectivity Applications in Southern Region –**

11.1 CDE, POWERGRID informed that POWERGRID have received 11 nos. of application from IPP developers seeking only Connectivity to ISTS the details of which are as below:

##### Connectivity Applications →

Sl. No	Applicant	Time frame	Location	IC (MW)	Connectivity Sought for (MW)
1.	RVK Energy (Rajahmundry) Private Limited	December, 2011	East Godavari Dist., Andhra Pradesh	360	360
2.	NTPC Limited - Kayamkulam-II	2013-14	Alapuzha Dist., Kerala	1050	1050
3.	North Chennai Power Company Limited	February, 2015	Tiruvallur Dist., Tamil Nadu	1200	1105
4.	VSF Projects Limited	December, 2013	Nellore Dist., Andhra Pradesh	350	350
5.	Rajanagarm Gas Power Private Limited	December, 2012	East Godavari Dist., Andhra Pradesh	1100	1100
6.	Shree Renuka Energy Limited	March, 2014	Vantamuri, Belgaum Dist, Karnataka	1050	956
7.	Vainateya Power Private Limited	December, 2013	Tuticorin Dist., Tamil Nadu	1320	1320
8.	Nuclear Power Corporation of India Ltd. - Kudankulam-II	2016	Nagarcoil Dist., Tamil Nadu	2000	2000
9.	Pragdisa Power Private Limited	December, 2013	Nellore Dist., Tamil Nadu	1320	1320

Sl. No	Applicant	Time frame	Location	IC (MW)	Connectivity Sought for (MW)
10.	Simhapuri Energy Private Limited	4th Qtr, 2014	Nellore Dist., Andhra Pradesh	1320	1235
11.	Sheshadri Power & Infrastructure (P) Ltd.	September, 2013	Mahabubnagar Dist., Andhra Pradesh	1320	1320
	<b>Total</b>			<b>12390</b>	<b>12116</b>

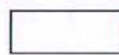
11.2 The project developers were requested the update status of the progress made so far with respect to each project which is as given below:

Progress status of IPP generation projects →

Applicant	IC (MW)	Land	Fuel	MoE	Forest	EPC
RVK Energy (Rajahmundry) Private Limited	360					
NTPC Limited - Kayamkulam-II	1050			ToR Approved		
North Chennai Power Company Limited	1200					
VSF Projects Limited	350		Tolling Arrangement with PTC	ToR Approved		
Rajanagaram Gas Power Private Limited	1100			ToR Approved		
Shree Renuka Energy Limited	1050			ToR Approved		
Vainateya Power Private Limited	1320	418/550		ToR Approved		
Nuclear Power Corporation of India Ltd. - Kudankulam-II	2000					
Pragdisa Power Private Limited	1320			ToR Approved		
Simhapuri Energy Private Limited	1320	183/720				
Sheshadri Power & Infrastructure (P) Ltd.	1320					



Available



Not Available

11.3 It was noted that no representative came for attending the meeting from M/s North Chennai Power Company Limited, Shree Renuka Energy Limited and Sheshadri Power & Infrastructure (P) Ltd, therefore their project was not discussed.

11.4 Looking into the progress made by the IPP generation developers, the members decided that the connectivity may be granted to following applicants :

**Transmission System for Connectivity →**

- 1) RVK Energy (Rajahmundry) Private Limited (360 MW) (*dedicated line under the scope of applicant as per CERC regulations, 2009*)
  - (i) Generation switchyard - Vemagiri-II pooling station 400 kV D/c line
  - (ii) 1x80 MVAR Bus Reactor at generation switchyard
- 2) NTPC Limited - Kayamkulam-II (1050 MW)
  - (i) LILO of existing one circuit of Thiruvelneli – Muvattupuzha 400 kV D/c (Quad) line at generation switchyard.
  - (ii) Provision of 2x315 MVA, 400/220 kV transformer
  - (iii) 1x80 MVAR Bus Reactor at generation switchyard
- 3) VSF Projects Limited (350 MW) (*dedicated line under the scope of applicant as per CERC regulations, 2009*)
  - (i) Generation switchyard - Nellore pooling station 400 kV D/c line
  - (ii) 1x80 MVAR Bus Reactor at generation switchyard
- 4) Vainateya Power Private Limited (1320 MW)
  - (i) Generation switchyard - Tuticorin pooling station 400 kV D/c (Quad or Twin HTLS) line
  - (ii) 1x125 MVAR Bus Reactor at generation switchyard

**12.0 Closing of old pending Connectivity & LTOA/LTA Applications in SR –**

12.1 CDE, POWERGRID stated that following 9 nos. of Connectivity / LTOA / LTA applicants were granted Connectivity / LTOA / LTA, however even after repeated reminders either they have not signed BPTA & did not submitted requisite Bank Guarantee (BG). Therefore it was proposed to withdraw the granted Connectivity / LTOA / LTA to the applicants.

**Connectivity / LTOA / LTA Applications →**

Sl. No	Applicant	Location	IC (MW)	LTOA/LTA Sought for (MW)	Time Frame	Granted On
<b>Connectivity Applications</b>						
1.	Alfa Infraprop Private Limited	Srikakulam Dist., Andhra Pradesh	2640	2640	Jan, 2014	06.05.2010
<b>LTOA/LTA Applications</b>						
2.	JSW Power Trading Company Limited	Torangallu, Karnataka	600	600	Apr, 2012	26.10.2009
3.	NCC Power Project Limited	Srikakulam Dist., Andhra Pradesh	1320	1320	Jan, 2014	06.05.2010
4.	Krishnapatnam Power Corporation Limited	Nellore Dist., Andhra Pradesh	1320	925	Sept, 2013	06.05.2010
5.	Kenita Power Private Limited	Nellore Dist., Andhra Pradesh	1320	925	Sept, 2013	06.05.2010
6.	Andhra Pradesh Power Development Company	Nellore Dist., Andhra Pradesh	1600	175	Jun, 2012	Earlier 06.07.2009 and Re-issued 10.12.2010
7.	Nelcast Energy Corporation Ltd.	Nellore Dist., Andhra Pradesh	1320	1240	Mar, 2015	10.12.2010

Sl. No	Applicant	Location	IC (MW)	LTOA/LTA Sought for (MW)	Time Frame	Granted On
8.	Spectrum Power Generation	East Godavari Dist., Andhra Pradesh	1400	1350	Mar, 2013	10.12.2010
9.	GVK Gautami Power Limited	East Godavari Dist., Andhra Pradesh	800	800	Sept, 2012	10.12.2010
10.	GVK Industries Private Limited	East Godavari Dist., Andhra Pradesh	800	800	Sept, 2012	10.12.2010
	<b>Total</b>		<b>10480</b>	<b>8135</b>		

12.2 Members discussed the issues and decided that the grant of Connectivity / LTOA / LTA of non-serious applicants from Sl. No. 1 to 7 may be withdrawn immediately and accordingly POWERGRID may send the withdrawal & cancellation letter to the applicants.

12.3 Regarding LTA applicants of Vemagiri Area from Sl. No. 8 to 10 who have signed BPTA with POWERGRID, however repeatedly seeking extension for submission of requisite BG. These applicants were required to submit BG by 23.03.2011 as per the BPTA signed, on their request during 3<sup>rd</sup> meeting of Joint Co-ordination Committee the deadline was extended to 31<sup>st</sup> May, 2011. Members discussed & decided that these applicants may be granted extension upto July 15, 2011 and even after this extension, if they do not submit requisite BG then the Connectivity / LTA may be withdrawn.

13.0 MS, SRPC extended thanks to the Southern Region constituents members for participation in fruitful discussion for transmission development in Southern Region and facilitating grid development

14.0 Meeting ended with vote of thanks.

----- X ----- X ----- X -----



**List of participants of the 12<sup>th</sup> Meeting of Southern Region regarding Connectivity and LTA applications of SR held on 08.06.2010 at New Delhi**

**Sl. No. Name and Organization      Designation**

**Central Electricity Authority (CEA)**

- |    |                        |                                   |
|----|------------------------|-----------------------------------|
| 1. | A S Bakshi             | Member (Planning & Power Systems) |
| 2. | Ravinder               | Chief Engineer (SP&PA)            |
| 3. | Pardeep Jindal         | Director (SP&PA)                  |
| 4. | Manjari Chaturvedi     | Asst. Director-I (SP&PA)          |
| 5. | Nageswara Rao Maragani | Engineer (SP&PA)                  |

**Southern Region Power Committee (SRPC)**

- |    |              |                      |
|----|--------------|----------------------|
| 6. | S D Taksande | Member Secretary I/c |
| 7. | S R Bhatt    | SE                   |

**Power Grid Corporation of India Limited (POWERGRID)**

- |     |                     |                        |
|-----|---------------------|------------------------|
| 8.  | Y K Sehgal          | ED (SEF, CE & IT)      |
| 9.  | L R Bansal          | AGM(SR-I)              |
| 10. | M. Varghese         | DGM(SR-II)             |
| 11. | R V Madan Mohan Rao | CDE (SEF)              |
| 12. | Jane Jose           | Chief Manager (Comml.) |
| 13. | Anil Kumar Meena    | Dy. Manager (SEF)      |
| 14. | Prashant Pandey     | Engineer (SEF)         |

**Power System Operation Corporation Limited (POSOCO)**

- |     |              |                |
|-----|--------------|----------------|
| 15. | S K Soonee   | CEO            |
| 16. | P R Raghuram | GM, SRLDC      |
| 17. | S P Barnwal  | Manager, SRLDC |

**NTPC Limited (NTPC)**

- |     |              |              |
|-----|--------------|--------------|
| 18. | Abhijit Sen  | AGM (PE)     |
| 19. | S S Mishra   | DGM          |
| 20. | Sandeep Naik | DGM (Comml.) |

**Neyveli Lignite Corporation Limited (NLC)**

- |     |          |             |
|-----|----------|-------------|
| 21. | R Suresh | GM (Comml.) |
|-----|----------|-------------|

**Nuclear Power Corporation of India Limited (NPC)**

- |     |                 |           |
|-----|-----------------|-----------|
| 22. | Sandeep Sarwate | ACE (Tr.) |
|-----|-----------------|-----------|

**Transmission Corp. of Andhra Pradesh Ltd. (APTRANSCO)**

- |     |               |                           |
|-----|---------------|---------------------------|
| 23. | P Srirama Rao | Director (Grid Operation) |
|-----|---------------|---------------------------|

24. M Jayachandra CE (PS)  
25. M Balasubramanyam DE/System Studies

**Karnataka Power Transmission Corporation Limited (KPTCL)**

26. Pratap Kumar Director (Transmission)

**Kerala State Electricity Board (KSEB)**

27. C V Nandan Member (Transmission)  
28. S S Biju AEE (SSG)  
29. G Sreenivasan Resident Engineer  
30. S R Anand EE

**Tamil Nadu Electricity Board (TNEB)**

31. C Kaliaporumal SE/LD&GO (TANTRANSCO)  
32. V G Manoharan CE/P&RC (TNEB)  
33. K Thangachamy SE (System Studies)  
34. Arun Kumar Samuel AEE (TANTRANSCO)

**Connectivity/LTA Applicants**

- |     |                           |             |  |
|-----|---------------------------|-------------|--|
| 1.  | V Chandramoleeswaran      | Director    | Chettinad Power Corporation Pvt. Ltd.  |
| 2.  | Abhay Kumar Sinha         | GM-Power    | Dandelion Properties Pvt. Ltd.         |
| 3.  | S Arounassalame           | COO         | Empee Power & Infrastructure Pvt. Ltd. |
| 4.  | Ajaya Kumar Nathani       | VP (Tr.)    | GMR Energy Limited                     |
| 5.  | S N Sunkari               | GM (Tr.)    | GMR Energy Limited                     |
| 6.  | A L Nageswara Rao         | Advisor     | GMR Energy Limited                     |
| 7.  | Padma C Rao               | VP (Comml.) | Hinduja National Power Corpn. Ltd.     |
| 8.  | H L Tayal                 | Head(BD)    | IL&FS Tamil Nadu Power Co. Ltd.        |
| 9.  | Akhil Agarwal             | Sr. Manager | IL&FS Tamil Nadu Power Co. Ltd.        |
| 10. | N P Hanagodu              | CEO         | Meenakshi Energy Private Limited       |
| 11. | S Sen                     | GM (E)      | Meenakshi Energy Private Limited       |
| 12. | B S Rao                   | GM          | NSL Nagapattinam Power & Infra P Ltd.  |
| 13. | R Radha Krishna Murthy    | CEO         | PEL Power Ltd.                         |
| 14. | G Vijaya Kumar            | COO         | PEL Power Ltd.                         |
| 15. | S Narayanan               | MD          | PPN Power Generating Co. Pvt. Ltd.     |
| 16. | Harshad Reddy             | ED (Opns)   | PPN Power Generating Co. Pvt. Ltd.     |
| 17. | B Sundaramurthy           | Sr. VP      | PPN Power Generating Co. Pvt. Ltd.     |
| 18. | K C Middha                | GM (Proj.)  | Rajanagarm Gas Power Private Ltd.      |
| 19. | N K Bakshi                |             | RVK Energy (Rajahmundry) Pvt. Ltd.     |
| 20. | N Laxmi Narayan           |             | RVK Energy (Rajahmundry) Pvt. Ltd.     |
| 21. | K C Middha                | GM (Proj.)  | Simhapuri Energy Pvt. Ltd.             |
| 22. | R Suresh Kumar            | Sr. GM      | Sindya Power Generating Co. Pvt. Ltd.  |
| 23. | S Majumdar                | Advisor     | Vainateya/Pragdisa Power Pvt. Ltd.     |
| 24. | P S Chakravarthy          | GM          | Vainateya/Pragdisa Power Pvt. Ltd.     |
| 25. | M V Sreedhar              | AGM         | Vainateya/Pragdisa Power Pvt. Ltd.     |
| 26. | L Raja Rao                | Dir         | VSF Projects Limited                   |
| 27. | Prabakar Tirouvingadame K | Aquatherm   | VSF Projects Limited                   |

पावर ग्रिड कारपोरेशन ऑफ इंडिया लिमिटेड  
(भारत सरकार का उद्यम)  
**POWER GRID CORPORATION OF INDIA LIMITED**  
(A Government of India Enterprise)



केन्द्रीय कार्यालय : "सौदामिनी" प्लॉट सं-2, सेक्टर-29, गुडगाँव-122 001, हरियाणा  
फोन : 0124-2571700-719 फैक्स : 0124-2571760, 0124-2571761 तार : 'नेटग्रिड'  
Corporate Office : "Saudamini" Plot No-2, Sector-29, Gurgaon - 122 001 Haryana  
Tel.: 0124-2571700 - 719 Fax : 0124-2571760, 0124-2571761 Gram : 'NATGRID'

संदर्भ संख्या / Ref. No.

केन्द्रीय कार्यालय / CORPORATE CENTRE

C/ENG/SEF/S/00/LTA

15 May 2012

**As per Distribution List**

**Sub: 14<sup>th</sup> meeting of Southern Region constituents regarding LTA and Connectivity applications in Southern Region - Minutes of the meeting**

Dear Sir,

Please find enclosed the Minutes of 14<sup>th</sup> meeting of Southern Region constituents regarding LTA and Connectivity applications in Southern Region held on 16.04.2012 at Hyderabad.

The minutes are also available at our website [www.powergridindia.com](http://www.powergridindia.com) >> Long Term Access & Medium Term Open Access information.

Thanking You,

Yours faithfully

  
(Pankaj Kumar)  
ED (SEF, IT, ERP & CE)

Copy to : CEO (POSO) / ED (Commercial) / ED (SRTS-I) / ED (SRTS-II)

**Encl. : Minutes**

### Distribution List – 1

<b>1. Member (PS)</b> Central Electricity Authority Sewa Bhawan, R.K.Puram, New Delhi-110 066. FAX : 011-26102045	<b>2. Chief Engineer (SP &amp; PA)</b> Central Electricity Authority Sewa Bhawan, R.K.Puram, New Delhi-110 066. FAX : 011-26102045
<b>3. Member Secretary</b> Southern Regional Power Committee 29, Race Course Cross Road Bangalore 560 009. FAX : 080-22259343	<b>4. Director (Transmission)</b> Transmission Corp. of Andhra Pradesh Ltd. Vidyut Soudha Hyderabad – 500 082. FAX : 040-66665137
<b>5. Member (Transmission)</b> Karnataka State Power Transmission Corp.Ltd. Cauvery Bhawan Bangalore 560 009. FAX : 080 -22228367	<b>6. Member (Transmission)</b> Kerala State Electricity Board Vidyuthi Bhawanam, Pattom, P.B. No. 1028 Thiruvananthapuram – 695 004. FAX : 0471-2444738
<b>7. Director (TANTRANSCO)</b> Tamil Nadu electricity Board (TNEB) 6 <sup>th</sup> Floor, Eastern Wing, 800 Anna Salai, Chennai – 600 002. FAX : 044-28516362	<b>8. Superintending Engineer –I</b> First Floor, Electricity Department Gingy Salai Puducherry – 605 001. FAX : 0413-2334277/2331556
<b>9. Director (Power)</b> Corporate Office, Block – I Neyveli Lignite Corp. Ltd. Neyveli , Tamil Nadu – 607 801. FAX : 04142-252650	<b>10. Director (Operations)</b> NPCIL, 12 <sup>th</sup> Floor, Vikram Sarabhai Bhawan, Anushakti Nagar, Mumbai – 400 094. FAX : 022- 25991258
<b>11. Director (Projects)</b> National Thermal Power Corp. Ltd. (NTPC) NTPC Bhawan, Core-7, Scope Complex Lodhi Road, New Delhi-110003. FAX-011-24360912	

**Distribution List – 2 (Connectivity/LTA Applicants)**

1. <b>Sh. M Subramanyam</b> Business Head Sindya Power Generating Co. Pvt. Ltd. 2 <sup>nd</sup> Floor, 77-Potti pati Plaza Nunganbakkam High Road, Nunganbakkam, Chennai – 600 034.	2. <b>Sh. J K Agarwal</b> Sheshadri Power & Infrastructure (P) Ltd. Surya Towers, 6 <sup>th</sup> Floor, 105, Sardar Patel Road, Secunderabad – 500 003
3. <b>Sh. K C Middha</b> General Manager (Projects) Rajanagarm Gas Power Private Limited Madhucon Greenlands, 6-3-866/2, 5 <sup>th</sup> Floor, Begumpet, Hyderabad – 500 016 (A.P.)	4. <b>Sh. K C Middha</b> General Manager (Projects) Simhapuri Energy Private Limited Madhucon Greenlands, 6-3-866/2, 3 <sup>rd</sup> Floor, Begumpet, Hyderabad – 500 016 (A.P.)
5. <b>Sh. J R D Rajakumar</b> Vice President North Chennai Power Co. Limited Janpriya Crest, 113, Pantheon Road, Egmore, Chennai – 600 008	6. <b>Sh. Vishwa Nath Mathur</b> Executive Director M/s Shree Renuka Energy Ltd. 23, Madhuli Apartment, 2 <sup>nd</sup> Floor, Shiv Sagar Estate, Dr. Annie Desant Road, Worli, Mumbai – 400 018
7. <b>Sh. Abhijit Sen</b> AGM (PE-Elect) NTPC Limited Engineering Office Complex, A-8A, Sector-24 Noida – 201 301.	8. <b>Sh. Sanjay Divakar Joshi</b> Chief Operating Officer Pragdisa Power Private Limited Plot No. 397, Phase-III, Udyog Vihar Gurgaon – 122 016.
9. <b>Sh. M. L. Jadhav</b> Chief Engineer (Transmission) M/s Nuclear Power Corporation of India Limited VS Bhavan, Anushaktinagar Mumbai – 400 094	10. <b>Sh. S Arounassalame</b> Chief Operating Officer Empee Power & Infrastructure Private Limited “Empee Tower”, No. 59, Harris Road, Pudupet Chennai – 600 002.
11. <b>Sh. M.V.S SubbaRaju</b> Director NCC Power Projects Limited 6th Floor, NCC House Madhapur, Hyderabad-500081	12. <b>Sh. Dileep Mehta</b> Director AES Naganadu Power Private Limited 9th Floor, DLF Bldg. No. 10 Cyber City, Phase-II Gurgaon - 122 002.
13. <b>Shri Rakesh Kumar Gupta</b> Chief Operating Officer Lanco Kondapalli Power Private Limited Plot #4, Software Units layout HITEC City, Madhapur Hyderabad – 500 081.	

**Minutes of 14<sup>th</sup> Meeting of Southern Region constituents  
Regarding Long Term Access and Connectivity Applications in Southern Region  
held on 16<sup>th</sup> April, 2012 at Hyderabad.**

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List of Participants is enclosed at **Annexure-I.**

- 1.0 ED, POWERGRID welcomed the participants for the 14<sup>th</sup> Meeting of Southern Region (SR) constituents regarding Long Term Access and Connectivity applications of SR. In his opening remarks, he informed that as per the earlier circulated agenda, POWERGRID had received 1 no. of new application for Connectivity and LTA from NCC Power Projects Ltd. He further informed that request from IPPs for early commissioning of Vemagiri & Nagapattinam Pooling Stations has been received by POWERGRID and the same is proposed for discussion. Also request from Lanco Kondapalli Power Limited (LKPL) has been received for reduction of 100 MW of LTOA granted earlier as per CERC Regulations, 2004. Further, there are 11 nos. of Connectivity applications and 2 nos. LTA application for which discussions were held earlier however could not be finalised in view of their slow progress. These applications are proposed to be discussed along with other related issues. ED, POWERGRID requested DGM (SEF), POWERGRID to proceed with the agenda for the meeting.
- 2.0 **Confirmation of the minutes of 13<sup>th</sup> Meeting of Southern Region constituents regarding Long Term Access and Connectivity applications**
- 2.1 There were no comments on the minutes of the 13th Meeting of Southern Region constituents regarding Long Term Access and Connectivity applications issued vide letter dated 25.11.2011 and the minutes were confirmed.
- 3.0 **New Connectivity & LTA application of Southern Region**
- NCC Power Projects Limited (2x660 MW)
- 3.1 POWERGRID had informed that Connectivity & LTA application from NCC Power Projects Limited (NCC) has been received with following details.
- |                              |   |                                      |
|------------------------------|---|--------------------------------------|
| ➤ Installed Capacity         | : | 1320 (2x660 MW)                      |
| ➤ Connectivity applied for   | : | 1240 MW                              |
| ➤ Connectivity required from | : | June, 2014                           |
| ➤ LTA applied for            | : | 740 (MW)                             |
| ➤ Target beneficiaries       | : | SR constituents (for entire quantum) |
| ➤ LTA required from          | : | April, 2015                          |
- 3.2 NCC informed that earlier this generation project was being developed by Nelcast Energy Corporation Limited (NECL) and recently this generation project is taken over by NCC and applied afresh under CERC regulations, 2009. NCC further informed that they have received necessary clearances and the details are as given below:
- |           |   |                            |
|-----------|---|----------------------------|
| ➤ Land    | : | 927 acres under possession |
| ➤ MoE & F | : | Available                  |

- Fuel : LoA from Mahanadi Coalfields Limited available
- Financial Closure : Achieved
- EPC : EPC contract placed and Notice to Proceed with effect from 10.02.2012 & also released 10% advance payment to BTG supplier

3.3 In this regard, POWERGRID informed that Connectivity & LTA was earlier granted to NECL in May & December, 2010 respectively. The power from this project was to be pooled at Nellore 765/400 kV Pooling station being constructed by POWERGRID for IPP generations in Krishnapatanam area. Subsequently due to non-signing of Bulk Power Transmission Agreement (BPTA) and non-submission of Construction Bank Guarantee as per CERC Regulations, the Connectivity & LTA granted to Nelcast was withdrawn in line with the decision taken during 12<sup>th</sup> meeting of SR constituents regarding Connectivity/LTA applications.

3.4 As regards the construction of transmission line for connectivity, it was explained that as per the CERC regulations the same has to be considered as a part of co-ordinated planning. Further now all the ISTS elements have to be developed through Tariff based competitive bidding process which shall require about 8-10 months of bidding process and about 32 months for construction. The generation developer (NCC) informed that the connectivity line may be developed under Tariff Based Competitive Bidding (TBCB) as they have not made any provision for same in their Project Report and they are agreeable with the time lines as mentioned above.

3.5 POWERGRID indicated that the instant case is pertaining to re-issue of the connectivity & LTA to generation project which was earlier developed by Nelcast and now being developed by NCC. The transmission system for grant of Connectivity and LTA is as given below.

Transmission system for Connectivity

1.	125 MVAR Bus Reactor at generation switchyard and provision of 2 nos. of 400kV bays at generation switchyard for termination of line at (2) below	Under the Scope of Generation developer
2.	400 kV Quad D/c line to Nellore pooling station	Through tariff based competitive bidding

Transmission system for LTA

1.	<b>Common System Associated with ISGS projects in Krishnapatnam Area of Andhra Pradesh</b> a. Establishment of 765/400kV, 2x1500MVA Pooling station at Nellore b. LILO of both circuits of Simhapuri/Meenakshi - Nellore 400kV D/c	Under implementation by POWERGRID
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	<p>quad line at Nellore Pooling station</p> <p>c. Nellore Pooling station - Kurnool 765 kV D/c line</p> <p>d. Kurnool - Raichur 765 kV S/c line</p> <p>e. Associated 765kV &amp; 400kV bays at Nellore Pooling station, Kurnool and Raichur substations</p>	
2.	<p><b>Associated Transmission System of Krishnapatnam UMPP Part-C1</b></p> <p>a. Establishment of new 765/400 kV substation at Kurnool with 2x1500 MVA ICTs and 1x240 MVAR bus reactor.</p> <p>b. LILO of N'Sagar - Gooty 400 kV S/c line at Kurnool (New) substation</p> <p>c. Kurnool (New) - Kurnool (APTRANSCO) 400 kV D/c quad line</p> <p>d. Associated 400kV bays at Kurnool (APTRANSCO) substation</p>	

- 3.6 The connectivity is granted from the availability of the Nellore pooling station (i.e. expected by September, 2014) or the availability of the connectivity line (to be implemented under TBCB) which ever is later.
- 3.7 Regarding the requirement of Transmission System for LTA, POWERGRID informed that in Krishnapatnam area, POWERGRID is already implementing "Common System Associated with ISGS projects in Krishnapatnam Area of Andhra Pradesh" and "Associated Transmission System of Krishnapatnam UMPP Part-C1". In the Krishnapatnam area, LTA of 2776 MW (SEPL: 546 MW, MEPL: 910 MW & TPCIL: 1320 MW) has already been granted through the above transmission system. With additional LTA quantum of 740 MW of NCC, the total LTA shall be about 3516 MW. The under implementation LTA strengthening & Nellore Pooling Station – Gooty 400 kV D/c quad line shall be adequate for above power transfer.
- 3.8 GM (SRLDC) observed that injection of power at Nellore Pooling station may lead to high loading on the presently congested Nellore – Alamanthy transmission corridor and this may require opening of the interconnection between Nellore 765 kV pooling station and Nellore existing substation. Towards this, it was explained that the high capacity transmission corridor has been planned for evacuation of large sized generation projects in the Krishnapatnam area. Further, to control short circuit levels at the Nellore existing substation this interconnection was planned to be opened as and when the situation warrants. Further, implementation of Nellore – Gooty 400 kV Quad D/c line and Vijayawada – Nellore – Thiruvalem 400 kV D/c line as system strengthening shall adequately address the present congestion issue in the Nellore – Alamanthy corridor.



**Taking above into considerations, it was decided to Grant Connectivity & LTA with above strengthening subject to signing of Connectivity/LTA Agreement and submission of Construction Bank Guarantee.**

**Members agreed for the same.**

**4.0 Early Commissioning of Vemagiri & Nagapattinam Pooling Stations**

- 4.1 POWERGRID informed that for the proposed IPP generating stations in Vemagiri and Nagapattinam areas, high capacity 765 kV (initially charged at 400 kV) transmission corridors have been approved. The trunk transmission lines under the said transmission corridors are being constructed through tariff based competitive bidding route and the 765/400 kV pooling stations and their connectivity with the grid are being implemented by POWERGRID. The bidding process for both the corridors is completed and it is likely that these lines shall be available by March/April, 2015.
- 4.2 POWERGRID indicated the commissioning schedule as informed by IPP developers in Vemagiri and Nagapattinam area are much earlier than the above schedule of March/April, 2015, e.g. Samalkot Power Ltd. – March, 2012 (LTA Quantum – 2200 MW), GMR Rajahmundry – Unit-I already commissioned (LTA quantum – 775 MW), in Vemagiri area and ILFS Tami Nadu Power – September, 2013 (LTA quantum – 1100MW) in Nagapattinam area.
- 4.3 POWERGRID explained that SR is presently facing huge deficit of power, further with the capacity addition programme planned for 12<sup>th</sup> plan the region is likely to continue in the deficit scenario. Under this situation, it is prudent that whatever capacity is available should be used subject to the grid capacity. In this regard, it has been seen that if the pooling station in the immediate vicinity is developed earlier then the same shall not only facilitate drawing up of start-up power by the generation projects but shall also make available power to the constituents subject to availability of margins in the grid. Therefore it is prudent that Vemagiri & Nagapattinam pooling stations including LILO lines for both the Pooling stations may be commissioned early and the balance elements of both the schemes including bays at Vemagiri & Nagapattinam pooling stations for termination of TBCB lines may be implemented matching with the time schedule of transmission lines being implemented under TBCB. The transmission charges for the early commissioning period shall be borne by the IPPs who have been granted LTA using these systems viz. charges for Vemagiri pooling station & LILO line to borne by Samalkot/GMR/Spectrum and Nagapattinam pooling station & LILO line to be borne by IL&FS.
- 4.4 Director, TANTRANSCO opined that already the SR grid is facing congestion in Gazuwaka – Vijayawada & Vijayawada – Nellore – Chennai corridors and if the Pooling station at Vemagiri through LILO of Vijayawada – Gazuwaka 400 kV S/c line is implemented, this will further aggravate the congestion in this corridor. Further, this may also affect the import of power especially for S2 bid area. Therefore, the pooling station at Vemagiri may be established matching with TBCB lines. However, as regards the Nagapattinam pooling station it was observed that as it shall facilitate the availability of power in S2 area thereby relieving the congestion therefore POWERGRID may go ahead with the early commissioning of Nagapattinam Pooling station.

- 4.5 Accordingly, it was decided to develop the Nagapattinam Pooling Station earlier than the schedule of the transmission lines being developed under TBCB with following elements:
- Establishment of 765/400 kV pooling station at Nagapattinam (initially charged at 400 kV)
  - LILo of Neyveli - Trichy 400 kV S/c line at Nagapattinam Pooling Station

Members agreed for the same.

5.0 **Request of M/s Lanco Kondapalli Power Limited (LKPL) to reduce Long-term Open Access quantum from 350 MW to 250 MW**

- 5.1 POWERGRID informed that LKPL was earlier granted LTOA as per CERC Regulations, 2004 as per the details below:

Sl. No.	Applicant	Installed Capacity (MW)	LTA Granted for (MW)	Time Frame	Target beneficiaries		
					SR	WR	NR
1.	Lanco Kondapalli Power Limited	366	350	Commissioned	0	200	150

- 5.2 POWERGRID explained that looking into the small quantum of power transfer requirement and as the above LTOA application envisaged transfer of entire power outside the Southern Region (SR) which as per the grid configuration was likely to take place through principle of displacement from Ramagundam TPS utilizing Chandrapur HVDC back-to-back link, therefore, the transmission system identified for the grant of LTOA did not envisaged any transmission capacity augmentation of ISTS and comprised of only construction of dedicated transmission line by the applicant from its generation switchyard upto Vijayawada substation of POWERGRID.
- 5.3 Accordingly LKPL signed Bulk Power Transmission Agreement (BPTA) with POWERGRID on 02.09.2009 for sharing transmission charges for transfer of power 350MW from SR to WR/NR as target beneficiaries. The generation project was commissioned in November, 2009.
- 5.4 POWERGRID indicated that LKPL recently has requested for reduction of LTOA quantum from 350 MW to 250 MW; reduction of 50 MW from each target beneficiary i.e. for WR from 200 MW to 150 MW and for NR from 150 MW to 100 MW.
- 5.5 In this regard LKPL had explained that at the time of applying for LTOA in the year 2009, LKPL had no fuel (gas) allocation by Govt. of India and now pursuant to the policy framed by the Empowered Group of Ministers (EGoM) for gas utilization, the Ministry of Petroleum and Natural Gas (MoPNG) made an allocation of gas limited only upto 70% PLF to LKPL from M/s Reliance Industries KG-D6 gas fields in August 2009. Accordingly LKPL have requested that as the gas allocation is made only upto 70% PLF, so the generation shall also be limited to 70% of the Installed Capacity i.e. maximum upto 250 MW only therefore LKPL requested for reduction of LTOA from 350 MW to 250 MW.

- 5.6 POWERGRID informed that the Regulation 12(1) of “Grant of Connectivity, Long Term Access and Medium Term Open Access in inter-state Transmission and related matters, Regulations 2009” given below deals with the change of capacity

Quote

*“Provided also that in cases where there is any material change in location of the applicant or change by more than 100 MW in the quantum of power to be interchanged using the inter-State transmission system or change in the region from which electricity is to be procured or to which supplied, a fresh application shall be made, which shall be considered in accordance with these regulations.”*

Unquote

Further Regulation 18(1)(b) provides for relinquishment of the access rights fully or partly

Quote

*“Long-term customer who has not availed access rights for at least 12 (twelve) years – such customer shall pay an amount equal to 66% of the estimated transmission charges (net present value) for the **stranded transmission capacity** for the period falling short of 12 (twelve) years of access rights;*

*Provided that such a customer shall submit an application to the Central Transmission Utility at least 1 (one) year prior to the date from which such customer desires to relinquish the access rights;*

*Provided further that in case a customer submits an application for relinquishment of long-term access rights at any time at a notice period of less than one year, then such customer shall pay an amount equal to 66% of the estimated transmission charges (net present value) for the period falling short of a notice period of one (1) year, in addition to 66% of the estimated transmission charges (net present value) for the stranded transmission capacity for the period falling short of 12 (twelve) years of access rights.”*

Unquote

Further, as per the Regulations – 2(1)(v) Stranded Capacity has been defined as

Quote

*‘Stranded transmission capacity’ means the transmission capacity in the inter-State transmission system which is likely to remain unutilized due to relinquishment of access rights by a long-term customer in accordance with regulation 16.*

Unquote

- 5.7 POWERGRID indicated that taking into consideration that (i) ISTS augmentation has not been carried out for the power transfer requirement of arising due to LKPL, (ii) regulation permits change of capacity upto 100 MW without filing fresh application and (iii) regulation also provides for the Long term customer to relinquish his rights, the request of LKPL with details given below may be agreed and Long-term Access intimation may be revised. Further, the date of receipt for request for reduction of LTOA (30 January 2012) shall be considered as start date of notice period.

Sl. No.	Applicant	Installed Capacity (MW)	LTA Granted for (MW)	Time Frame	Target beneficiaries		
					SR	WR	NR
1.	Lanco Kondapalli Power Limited	366	250	Commissioned	0	150	100

However, LKPL shall have to pay the transmission charges, as per CERC, regulations for Notice period falling short of one year.

**6.0 Connectivity/LTA Application of Hinduja National Power Corporation Ltd.**

- 6.1 POWERGRID informed that Hinduja National Power Corporation Ltd. (HNPCL) was earlier granted Connectivity (975 MW) / LTA (725 MW) from their proposed coal based power plant of 1040 MW in Visakhapatnam district in the 12<sup>th</sup> Meeting of SR constituents regarding Connectivity/LTA applications. Considering the progress of generation project, the transmission system for Connectivity/LTA was proposed under Tariff Based Competitive Bidding. However HNPCL is yet to sign the LTA Agreement & submit the construction Bank Guarantee as per CERC regulations. Representative of HNPCL informed that they are awaiting for clarification/Final decision from APTRANSCO in regard to Connectivity & LTA application for evacuation of power from the above thermal power plant of HNPCL may take some more time. Based on the request of HNPCL, it was agreed that the Connectivity & LTA granted to HNPCL shall be reviewed during the next meeting of SR constituents. Further, the bidding process of the transmission system shall be under hold.

**7.0 Long pending Connectivity/LTA applications due to non-satisfactory progress - discussed in earlier meetings.**

- 7.1 POWERGRID informed that the grant of Connectivity and LTA as per the CERC regulation, 2009 is a time bound activity (Connectivity to be granted in 60 days and LTA in 120/180 days). Further it is directed by Hon'ble CERC that the transmission system development should be phased to avoid any redundant capacity. In the past, to facilitate project development activities POWERGRID had granted connectivity/LTA even to projects who had not achieved important milestones but in such cases it is seen that such IPPs are repeatedly delaying the signing of BPTA and furnishing Bank Guarantee(BG). Such delay in the BPTA/BG complicates the matter, especially in the scenario of implementation of transmission system through competitive bidding, where the selected bidder is not liable to delay/advance the commissioning schedule to match with the generation progress.
- 7.2 In this regard, POWERGRID informed that at present there are number of Connectivity & LTA applications pending for about 1 to 1½ years, details of which were covered in the agenda. Further some of the applicants are not responding and not

attended the LTA meetings earlier. There were no representatives from Seshadri Power, North Chennai Power, Shri Renuka Energy, Pragdisa Power & AES Naganadu to attend this meeting neither they were present in previous 2-3 meetings except AES Naganadu as there application was received during last meeting. Further it was observed there is no significant progress in generation project from last 3-4 meetings with respect to Simhapuri Energy & Rajanagaram Gas.

- 7.3 The representative of Sindya Power informed that the public hearing has been completed and they shall be receiving the MoE&F clearance soon and so they have requested not to close the application and same may be reviewed during the next meeting. The representative of NPCIL had indicated there generation project is nuclear based which is going as per schedule, however may be reviewed in the next meeting.
- 7.4 Looking into the progress of various application of Connectivity/LTA from IPP generation projects, the Committee decided to close the following applications however it was indicated that the IPPs may apply afresh as and when the project progresses in getting requisite clearances.

Connectivity & LTA applications

Sl. No	Connectivity & LTA Applicant	Time frame	Applied for Connectivity & LTA Quantum
1.	Empee Power & Infrastructure Pvt. Ltd.	April, 2013	Conn – 1241 MW LTA – 1241 MW

Connectivity applications

Sl. No	Applicant	Time frame	Applied for Connectivity Quantum (MW)
1.	Sheshadri Power & Infrastructure (Pvt) Ltd	September, 2013	1320
2.	Rajanagarm Gas Power Private Limited	December, 2012	1100
3.	Simhapuri Energy Private Limited	4th Qtr, 2014	1235
4.	North Chennai Power Company Limited	February, 2015	1105
5.	Shree Renuka Energy Limited	March, 2014	956
6.	Pragdisa Power Private Limited	December, 2013	1320

- 8.0 Meeting ended with vote of thanks.

----- X ----- X ----- X -----

**List of participants of the 14<sup>th</sup> Meeting of Southern Region regarding Connectivity and LTA applications of SR held on 16.04.2012 at Hyderabad**

**Sl. No. Name and Organization Designation**

**Central Electricity Authority (CEA)**

- |    |                |                        |
|----|----------------|------------------------|
| 1. | Ravinder       | Member (Power Systems) |
| 2. | Pardeep Jindal | Director (SP&PA)       |

**Southern Region Power Committee (SRPC)**

- |    |             |                      |
|----|-------------|----------------------|
| 3. | S R Bhat    | Member Secretary I/c |
| 4. | Anil Thomas | AEE                  |

**Power Grid Corporation of India Limited (POWERGRID)**

- |     |                     |                        |
|-----|---------------------|------------------------|
| 5.  | Pankaj Kumar        | ED (SEF, IT, ERP & CE) |
| 6.  | Bharat Bhushan      | ED (SR-II)             |
| 7.  | V Sekhar            | ED (SR-I)              |
| 8.  | Prashant Sharma     | GM (Commercial)        |
| 9.  | R Y Rao             | GM (SR-I)              |
| 10. | S Ravi              | AGM (SR-I)             |
| 11. | Dilip Rozekar       | DGM(SEF)               |
| 12. | P Jayachandran      | DGM (SR-II)            |
| 13. | R V Madan Mohan Rao | CDE (SEF)              |
| 14. | V Rajesh            | Chief Manager (SR-II)  |

**Power System Operation Corporation Limited (POSOCO)**

- |     |              |                      |
|-----|--------------|----------------------|
| 15. | S K Soonee   | CEO                  |
| 16. | P R Raghuram | GM, SRLDC            |
| 17. | S P Kumar    | Chief Manager, SRLDC |
| 18. | G Madhukar   | Sr. Engineer, SRLDC  |

**NTPC Limited (NTPC)**

- |     |                |     |
|-----|----------------|-----|
| 19. | S S Mishra     | DGM |
| 20. | Shilpa Agrawal | DM  |

**Neyveli Lignite Corporation Limited (NLC)**

- |     |         |     |
|-----|---------|-----|
| 21. | S Muthu | CGM |
|-----|---------|-----|

**Nuclear Power Corporation of India Limited (NPC)**

- |     |                 |           |
|-----|-----------------|-----------|
| 22. | Sandeep Sarwate | ACE (Tr.) |
|-----|-----------------|-----------|

**Transmission Corp. of Andhra Pradesh Ltd. (APTRANSCO)**

- |     |                |          |
|-----|----------------|----------|
| 23. | P Sri Rama Rao | Director |
|-----|----------------|----------|

24. M Jayachandra CE (PS)
25. C V Subba Rao SE (SP)
26. V V Ramana Murthy DE/System Studies

**Karnataka Power Transmission Corporation Limited (KPTCL)**

27. D Chethan EE (PSS)
28. Hanumantharayappa AEE (PSS)

**Kerala State Electricity Board (KSEB)**

29. M A Rawther Member (T & GO)

**Tamil Nadu Electricity Board (TNEB) / TANTRANSCO**

30. S Akshaya Kumar Dir / Tran.Projects (TANTRANSCO)
31. S Ravichandran SE / System Studies (TANGEDCO)

**Connectivity/LTA Applicants**

1. Rakesh Gupta COO Lanco Kondapalli Power Ltd.
2. B N K Saxena Sr. VP (Op) Lanco Kondapalli Power Ltd.
3. K Mahesh Kumar Dy. Manager Lanco Kondapalli Power Ltd.
4. P Raja Kumar DGM Empee Power & Infrastructure Pvt. Ltd.
5. D Srinivasa Rao AGM Simhapuri Energy Pvt. Ltd.
6. Sidhartha Das CGM NCC Power Projects Limited
7. S K Gupta Director NCC Power Projects Limited
8. Anil Kumar VP Hinduja National Power Corpn. Ltd.
9. Balachandra K VP (Projects) Sindya Power Generating Company Ltd.
10. Lalit Munjal Manager Sindya Power Generating Company Ltd.